

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/40508/2024	B R BIOMEDICAL PRIVATE LTD. VS DIRECTOR, SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES DEPT.	KOUSIK ANANDA GURU VS	// ()	
2	D-BLAPL/28248/2024	PRAVEEN KUMAR VS STATE OF ODISHA	SUDHANSU KUMAR SETHY VS	CYBER CRIME AND ECONOMIC OFFENCE /2023/20002837C202400010 ()	
3	D-BLAPL/28251/2024	SAROJ XALXO VS STATE OF ODISHA	TRILOCHAN DASH VS	LEPHRIPADA /79 /2021 ()	AOD20240000276C202400047
4	D-BLAPL/28253/2024	BINAYAK ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /202 /2023 ()	
5	D-BLAPL/28254/2024	LAMBODHAR APAT VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BOLANI /69 /2022 ()	
6	D-BLAPL/28255/2024	INDRA GOPE VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BARBIL /33 /2022 ()	
7	D-BLAPL/28261/2024	SURENDRA HEMBRAM VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /375 /2024 ()	
8	D-BLAPL/28262/2024	DEBARAJ KOLAR @ KULAR VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /374 /2024 ()	
9	D-BLAPL/28267/2024	BIJAYA KUMAR DEURIA VS STATE OF ODISHA	S.S.RAY (2) VS	KINJIRKELA /102 /2024 ()	
10	D-BLAPL/28268/2024	SUSHANTA GURU VS STATE OF ODISHA	ARUNA KUMAR MOHAPATRA VS	SAHID NAGAR P.S. /390 /2024 ()	
11	D-BLAPL/28269/2024	DINA @ DINABANDHU BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /11 /2024 ()	

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12	D-BLAPL/28271/2024	PADMINI HANSDAH @ HANSDA VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /373 /2024 () //	
13	D-BLAPL/28272/2024	PRAFULLA BEHERA VS STATE OF ODISHA	LALIT NARAYAN PATTNAIK VS	BALUGAON P.S. /204 /2024 () //	
14	D-BLAPL/28278/2024	NABAGHANA MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /63 /2023 () //	
15	D-BLAPL/28283/2024	SUKRA KIRSSAN VS STATE OF ODISHA	M. BALAJI RAO VS	// () //	AOR20220004456C202400010
16	D-BLAPL/28284/2024	SALAMA MARANDI @ CHIKUN MARANDI VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /372 /2024 () //	
17	D-BLAPL/28286/2024	A DEBAKI PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /398 /2024 () //	
18	D-BLAPL/28293/2024	BHIMA MURMU VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /378 /2024 () //	
19	D-BLAPL/28295/2024	BIRANCHI NARAYAN TRIPATHY VS STATE OF ODISHA	SOUGAT DASH VS	BHANDARIPOKHARI /268 /2024 () //	
20	D-BLAPL/28298/2024	SURYAM BHABASAGAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOUDH /443 /2023 () //	
21	D-BLAPL/28300/2024	CHAKRADHAR BARIK VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	MADHUPATNA /198 /2024 () //	
22	D-BLAPL/28301/2024	DEEPAK KUMAR AGARWAL @ DEEPAK AGARWAL VS STATE OF ODISHA	RAMESH SAHOO VS	ROURKELA CYBER P.S. /29 /2023 () //	
23	D-BLAPL/28305/2024	BIJAY PANI	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP LOCK /193 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28306/2024	MD. SAHABAJ @ FUKNI @ MD. SEHEBAJ	KULDEEP MOHANTY	PLANTSITE /335 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28308/2024	KHIRASINDHU SAMAL	SARADA PRASAD DASH	SPL.TASK FORCE /9 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28312/2024	SURJYAMANI SAHOO @ SURYAMANI SAHO	NIHAR RANJAN OJHA	DHARAKOT PS /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28313/2024	PITAMBAR BEHERA	PREETAM MISHRA	BAUNISUNI /150 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28314/2024	NARENDRA SABAR	BISWAJIT RANJAN TRIPATHY	DEOGARH /345 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28316/2024	PADMANAB @ NABA PUJARI	RAJIB LOCHAN PATTNAIK	KHATIGUDA /116 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28317/2024	ISWAR MOHALIK	SK. ZAFARULLA	RUPSA /1 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28318/2024	JAGA GOUDA @ JAGANNATH GOUDA	RAJIB LOCHAN PATTNAIK	PAPADAHANDI /204 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28321/2024	PAPU @ MUKTIKANTA SETHI	PRAMOD KUMAR JENA	Bamapada (Industrial Area) /128 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28325/2024	NARAYAN JANI	SARBESWAR SAHOO	MATHILI /125 /2020	AOD20220004505C202400052
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28326/2024	JAYADEB JANI	SARBESWAR SAHOO	MATHILI /125 /2020	AOD20220004505C202400053
		VS	VS	()	

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35	D-BLAPL/28329/2024	STATE OF ODISHA BHAGU@BHAGABAN BISWAL VS	AJEETABH MISHRA VS	// PURI SADAR /155 /2022 ()	AOR20220000014C202400042
36	D-BLAPL/28331/2024	STATE OF ODISHA TRINATH NATH VS	PRASANNA KUMAR MISHRA VS	// PARJANG /279 /2024 ()	
37	D-BLAPL/28335/2024	STATE OF ODISHA TARIQUE ANWAR VS	AMIT BISWAL VS	// PLANTSITE /100 /2023 ()	
38	D-BLAPL/28337/2024	STATE OF ODISHA SOMANATH SABAR @ SEKHAR VS	AMIT BISWAL VS	// PADMAPUR /105 /2024 ()	
39	D-BLAPL/28341/2024	STATE OF ODISHA GYANENDRA SWAIN VS	SUDHANSU SEKHAR DASH VS	// / /0 ()	
40	D-BLAPL/28343/2024	STATE OF ODISHA ISWAR MOHALIK VS	SK. ZAFARULLA VS	// SAHADEV KHUNTA /5 /2024 ()	
41	D-BLAPL/28348/2024	STATE OF ODISHA SIKESH KHILLO VS	DIPTI RANJAN BHOKTA VS	// SUNABEDA /117 /2024 ()	
42	D-BLAPL/28349/2024	STATE OF ODISHA SARBESWAR BEHERA @ BAPI VS	PRAFULLA KUMAR KHATEI VS	// JATNI P.S. /341 /2024 ()	
43	D-BLAPL/28350/2024	STATE OF ODISHA CHANDAN KUMAR RAY VS	ASHOK DAS VS	// / /0 ()	
44	D-BLAPL/28351/2024	STATE OF ODISHA AXAY KUMAR SHIKURI VS	RABI NARAYAN MOHANTY VS	// GHANTAPADA /117 /2024 ()	
45	D-BLAPL/28352/2024	STATE OF ODISHA KIRTI PRAKASH DASH VS STATE OF ODISHA	JASHOBANTA DASH VS	// CHANDANPUR /212 /2024 () //	

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46	D-BLAPL/28357/2024	TRINATH RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHAPRAKHOL /94 /2023 () //	
47	D-BLAPL/28365/2024	MIKLASH BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /114 /2024 () //	
48	D-BLAPL/28366/2024	BINAYA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /133 /2024 () //	
49	D-BLAPL/28367/2024	BADAL PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /114 /2024 () //	
50	D-BLAPL/28371/2024	ABHAY @ ABHIMANYU ROUT VS STATE OF ODISHA	LAMBODAR PRADHAN VS	MARINE PS AT JAMBO /89 /2024 () //	
51	D-BLAPL/28379/2024	SERSING @ SHERSINGH YADAV VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MOTU /136 /2022 () //	
52	D-BLAPL/28383/2024	BUTI BHATRA VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /125 /2020 () //	AOD20220004505C202400051
53	D-BLAPL/28387/2024	ASHISH MISHRA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// () //	AOD20240000430C202400007
54	D-BLAPL/28396/2024	SATYABRATA MALLICK @ SATYA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	SALIPUR /76 /2024 () //	
55	D-BLAPL/28402/2024	SADASAN BARIK VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 () //	
56	D-BLAPL/28407/2024	MD. NADIM @ MAHAMMAD NADIM @ MUJJU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KOTPAD /121 /2024 () //	
57	D-BLAPL/28409/2024	SAILABALA PRADHAN	TIRTH KUMAR SAHU	RANPUR /290 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/28410/2024	ABINASH @ AVINASH BHUE	ABHILASH MISHRA	RAMPUR (SONEPUR) /82 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/28411/2024	PARTHA SARATHI ROUT	ASHOK KUMAR ROUT	BANKI /267 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/28412/2024	SHENAWAZ ALAM @ SHANAWAZ ALAM	MITHUN DAS	JODA /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/28415/2024	DIPTI RANJAN JENA @ GUNA	BIKRAM CHANDRA GHADEI	SATYABADI /225 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/28419/2024	SANJIT BECK @ SANJIB @ BEHERA	SOUMYA RANJAN DAS	KUTRA /152 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/28423/2024	CHANDAN NAIK @ BALUA	SANJAY KUMAR SAMANTARAY	INDUSTRIAL ESTATE PS /11 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/28424/2024	CHINMAYA KHUNTIA	SATYA RANJAN MULIA	BARGARH /489 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/28428/2024	NIRANJAN PARIMANIK	SATYA RANJAN MULIA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/28431/2024	PRAMOD @ SAGAR MAJHI	PRABHAS CHANDRA PANDA	ADVA /24 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/28434/2024	SRIDHAR BEHERA	SAMBEET PATTANAYAK	GOP /221 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/28435/2024	SK. SACHIN @ MD JABAR @ ABDUL JABAR	CHEERA RANJAN SATAPATHY	KISSANNAGAR PS /143 /2022	
		VS	VS	()	

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69	D-BLAPL/28438/2024	STATE OF ODISHA SHYAM SUNDAR SUBUDHI VS	RAMACHANDRA PANIGRAHY VS	// HINJILI /537 /2024 ()	
70	D-BLAPL/28440/2024	STATE OF ODISHA VISHAL PANGI @ BABU PANGI VS	TUKUNA KUMAR MISHRA VS	// KORAPUT TOWN /212 /2024 ()	
71	D-BLAPL/28444/2024	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	ASHOK KUMAR ROUT VS	// BANKI /267 /2024 ()	
72	D-BLAPL/28445/2024	STATE OF ODISHA ANANDA KUMAR PATRA VS	T. DHIREN KUMAR DORA VS	// BHANJANAGAR /355 /2024 ()	
73	D-BLAPL/28446/2024	STATE OF ODISHA PURNA BEHERA VS	T. DHIREN KUMAR DORA VS	// GOSANINUAGAM /94 /2023 ()	
74	D-BLAPL/28449/2024	STATE OF ODISHA B. NARAYAN RAO VS	MANORANJAN MUDULI VS	// CAPITAL P.S. /207 /2023 ()	
75	D-CMAPL/40340/2024	STATE OF ODISHA M/S. LARSEN AND TOUBRO LTD.,JHARSUGUDA VS	ADHIRAJ MOHANTY VS	// // ()	
76	D-CMAPL/40347/2024	STATE OF ODISHA M/S. LARSEN AND TOUBRO LTD.,JHARSUGUDA VS	ADHIRAJ MOHANTY VS	// // ()	
77	D-CMAPL/40370/2024	STATE OF ODISHA M/S. NEW BIRIYANI CENTRE, GANJAM VS	ADV. VS	// // ()	
78	D-CMAPL/40456/2024	EMPLOYEES STATE INSURANCE CORPORATION, BBSR MANBODH PATEL VS	ADV. VS	// // ()	
79	D-CMAPL/40542/2024	HEMSAGAR PATEL SISIR KUMAR OJHA VS	ADV. VS	// // ()	
		SANKHALI PRASAD DAS		//	

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80	D-CMP/40287/2024	RAJENDRA NATH @ KUMAR SAHU VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //	
81	D-CMP/40337/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
82	D-CMP/40390/2024	DHARANIDHAR PANDA VS JITENDRA MOHAN PANDA	SIDHARTHA MISHRA -I VS	// 0 //	
83	D-CMP/40418/2024	TAPAN KUMAR JENA VS PRAKASH CHANDRA JENA	BIBEKANANDA BHUYAN VS	// 0 //	
84	D-CMP/40462/2024	GOURIMANI DAS VS ANANDA CHANDRA DAS	ALOK KUMAR MOHANTY VS	// 0 //	
85	D-CMP/40474/2024	NITISH RANJAN BINOD VS PURUSOTTAM SA	NIROD KUMAR SAHU VS	// 0 //	
86	D-CMP/40498/2024	MANMOHAN SWAIN VS RAJANIGANDHA PATRA	AMIT PRASAD BOSE VS	// 0 //	
87	D-CMP/40504/2024	SARBESWAR DAS VS JAYASHREE KAR	AMIT PRASAD BOSE VS	// 0 //	
88	D-CMP/40509/2024	PAHALI @ PRAHALAD BEHERA VS GANESWAR SAHOO	AMIT PRASAD BOSE VS	// 0 //	
89	D-CMP/40540/2024	NILAMANI GURU VS RAMA CHANDRA GURU	HRUDANANDA MOHAPATRA VS	// 0 //	
90	D-CONTC/40300/2024	DILLIP KUMAR DASH VS DEORANJAN KUMAR SINGH,PRINCIPAL SECRETARY PR. D.W DEPTT.	ADV VS	// 0 //	AOR20220004152C202400048
91	D-CONTC/40303/2024	KALINGA WARRIOR,CUTTACK	ADV	//	AOR20220001657C202400048

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		VS	VS	0	
		ASWATHY S.COMM. CUM SECRETARY, H. AND F.W DEPTT.		//	
92	D-CONTC/40306/2024	ARABINDA BANCHHOR	ADV.	//	
		VS	VS	0	
		DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER		//	
93	D-CONTC/40308/2024	SURESH CHANDRA PATEL	ADV.	//	
		VS	VS	0	
		DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER		//	
94	D-CONTC/40309/2024	NIRANJAN RANA	ADV.	//	
		VS	VS	0	
		DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER		//	
95	D-CONTC/40311/2024	PRAMOD KUMAR KALET	ADV.	//	
		VS	VS	0	
		DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER		//	
96	D-CONTC/40312/2024	CHUDAMANI PATEL	ADV.	//	
		VS	VS	0	
		DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER		//	
97	D-CONTC/40314/2024	TRIBIKRAM SAHU	ADV	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S,		//	
98	D-CONTC/40316/2024	BINOD KUMAR PADHY	ADV.	//	
		VS	VS	0	
		VIR VIKRAM YADAV, I.A.S,		//	
99	D-CONTC/40324/2024	RABI DEHURI	ADV.	//	
		VS	VS	0	
		NIBEDITA PANI, DISTRICT EDUCATION OFFICER		//	
100	D-CONTC/40343/2024	SUDHANSU SEKHAR PADHI	ADV.	//	
		VS	VS	0	
		BISHNPADA SETHI, I.A.S,		//	
101	D-CONTC/40345/2024	DR.BISHNU PRASAD DASH	ADV.	//	
		VS	VS	0	
		ARAVIND AGARWAL, I.A.S,		//	
102	D-CONTC/40349/2024	SANDEEP KUMAR PATTNAIK	ADV.	//	
		VS	VS	0	

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103	D-CONTC/40360/2024	SANJAY KUMAR KAUSHAL I.P.S, I.G, CUTTACK MANORANJAN PATNAIK VS	BIBHU PRASAD DAS VS	// // 0	
104	D-CONTC/40361/2024	K.S. SUNDRAM, EXECUTIVE DIRECTOR OF NTPC SINDHURAJ MOHANTY VS	ADV. VS	// // 0	
105	D-CONTC/40379/2024	SHALINI PANDIT, I.A.S. PRAGATI PATTNAIK VS	BIKASH MISHRA VS	// // 0	
106	D-CONTC/40395/2024	ARAVIND AGRAWAL, I.A.S, M/S SANTOSHI WOODEN INDUSTRIES, BOLANGIR VS	SUBAS CHANDRA DAS VS	// // 0	
107	D-CONTC/40417/2024	SUBAS CHANDRA NATHSHARMA, CHIEF GM, IDCO, BBSR CHANDRAMANI JENA VS	ADV. VS	// // 0	
108	D-CONTC/40432/2024	ARABINDA AGRAWAL, I.A.S., ABHIRAM PATTNAIK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
109	D-CONTC/40445/2024	PURNA CHANDRA MOHAPATRA, ENGINEER IN CHIEF (CIVIL) ODISHA AVIMONUE ROUT VS	NRUSINGH CH. ROUT VS	// // 0	
110	D-CONTC/40454/2024	SMRUTIREKHA NAYAK, BLOCK EDUCATION OFFICER SUSILA MALLICK VS	ADV. VS	// // 0	
111	D-CONTC/40459/2024	DIPITIMAYEE BEHERA, BRANCH MANAGER, SBI, PATIA BRANCH, BBSR NABAKISORE SAMAL VS	ADV. VS	// // 0	
112	D-CONTC/40463/2024	P. ARTHANARI, DIVISIONAL FOREST OFFICER, JAJPUR M/S. S.K.SINGH AND CONSTRUCTION, ROURKELA VS	ADV. VS	// // 0	
113	D-CONTC/40468/2024	ABHISHEK KUMAR, ASST. DIRECTOR (REVENUE-II), ESI CORPORATION, BBSR SAHANA ZAMAL VS	ADV. VS	// // 0	
		SHALINI PANDIT, IAS		//	

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114	D-CONTC/40469/2024	TAJUDDIN KHAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
115	D-CONTC/40471/2024	ANINDITA ANURAGINI BEHERA VS INDRAMANI TRIPATHY DIRECTOR, ST AND SC DEVELOPMENT DEPTT.	MANAS PATI VS	// 0 //	AOR20220001535C202400081
116	D-CONTC/40475/2024	ROHIT KUMAR SETHI VS BINITA SENAPATI, OES	SOBHANA SAHOO VS	// 0 //	
117	D-CONTC/40478/2024	SANTOSH KUMAR DHAL VS DHARANIDHAR NANDA, OAS	ADV. VS	// 0 //	
118	D-CONTC/40481/2024	RABINARAYAN JENA VS SAKUNTALA SAMAL, PRINCIPAL-CUM-SECRETARY	ADV. VS	// 0 //	
119	D-CONTC/40485/2024	SUBASINI SAHOO VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //	
120	D-CONTC/40486/2024	JAGDISH CHANDRA PATTNAYAK VS ARAVIND AGARWAL, I.A.S.,	ADV. VS	// 0 //	
121	D-CONTC/40487/2024	SUBASH CHANDRA SAHOO VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0 //	
122	D-CONTC/40496/2024	SERIMUNDAPURAM RAMULAMMA VS ASWATHY S., IAS	ADV. VS	// 0 //	
123	D-CONTC/40500/2024	ALEKHA CHARAN SETHY VS ASWATHY S., IAS	ADV. VS	// 0 //	
124	D-CONTC/40506/2024	CHANDRA DHWAJA MEHER VS ASWATHY S., IAS	ADV. VS	// 0 //	
125	D-CONTC/40510/2024	BIJAY KUMAR BEHERA	ADV.	//	

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		VS	VS	()	
		ASWATHY S., IAS		//	
126	D-CONTC/40514/2024	HENA KUMARI JAYASINGH	ADV.	//	
		VS	VS	()	
		ASWATHY S., IAS		//	
127	D-CONTC/40516/2024	KALANDI CHARAN BEHERA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY., R AND DM DEPT.		//	
128	D-CONTC/40519/2024	ANASUYA SAMANTARAY	ADYASIDHI MISHRA	//	
		VS	VS	()	
		SIDDHARTH SHANKAR SWAIN, I.A.S		//	
129	D-CONTC/40525/2024	BISWAJIT BEHERA	ADV.	//	
		VS	VS	()	
		MANAS RANJAN SWAIN, OAS		//	
130	D-CONTC/40529/2024	TAPAS KUMAR SAHOO	ADV.	//	
		VS	VS	()	
		MANAS RANJAN SWAIN, OAS		//	
131	D-CONTC/40536/2024	CHITTARANJAN TRIPATHY	ARNAV BEHERA	//	
		VS	VS	()	
		GAURAV BHARDWAJ, CHIEF REGIONAL MANAGER,BBSR REGION, INDIAN OVERSEAS BANK			
132	D-CRLA/27577/2024	BIJU NAIK	SUSANTA SEKHAR MOHAPATRA	ANGUL SADAR PS /32 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLA/28258/2024	RAMSUJAN DAS	DURGAPRASAD SANGRAMJIT MALLICK	//	AOD20240000510C202400007
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLA/28259/2024	DURJYODHAN SAHU	DURGAPRASAD SANGRAMJIT MALLICK	MURIBAHAL /1 /2020	AOD20240000510C202400008
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLA/28303/2024	BAPI @ HARISH CHANDRA SINGH	S.S.MOHAPATRA	BERHAMPUR /55 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLA/28323/2024	NIRAKAR PANIGRAHI	BHABANI SHANKAR DASPARIDA	SUKINDA /151 /2020	
		VS	VS	()	

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137	D-CRLA/28339/2024	STATE OF ODISHA SURESH KUMAR DAKUA VS	JYOTIRMAYA SAHOO VS	// KOTINANDA /253 /2023 ()	
138	D-CRLA/28353/2024	STATE OF ODISHA SUSAMA PRADHAN VS	SUJATA JENA VS	// DASPALLA /102 /2022 ()	
139	D-CRLA/28418/2024	STATE OF ODISHA GANESWAR BHOL VS	BIBHUTI RANJAN MOHANTY VS	// KORAPUT VIGILANCE /23 /2011 ()	
140	D-CRLA/28451/2024	STATE OF ODISHA(VIG.) SIKA @ CHANDAN MALLICK VS	PRATIK NAYAK VS	// AUL /183 /2020 ()	
141	D-CRLMA/28336/2024	STATE OF ODISHA PRAVAKAR KARAN VS	DHANOJ KUMAR SAHOO VS	// BHUBANESWAR VIGILANCE /54 /2014 ()	
142	D-CRLMC/28256/2024	STATE OF ODISHA LOKANATH MOHAPATRA VS	CHINMAYA RANJAN DAS VS	// / /0 ()	
143	D-CRLMC/28263/2024	STATE OF ODISHA LITA @ SARBESWAR PARIDA VS	JAYADEB BEHERA VS	// RANPUR /181 /2016 ()	
144	D-CRLMC/28279/2024	STATE OF ODISHA LALIT CHANDAN VS	PRATYUSHA NAIDU VS	// TITILAGARH /438 /2020 ()	
145	D-CRLMC/28292/2024	STATE OF ODISHA KRUTIBASH BARIK VS	PRASANTA KUMAR MISHRA VS	// / /0 ()	
146	D-CRLMC/28299/2024	ARATI SINGH NIRANJAN SAHOO VS	ANUGRAHA NARAYAN SAMANTRAY VS	// MOTANGA /241 /2022 ()	
147	D-CRLMC/28304/2024	STATE OF ODISHA SMITA PATTANAİK VS STATE OF ODISHA	ASIT KUMAR JENA VS	// CHAULIAGANJA /177 /2021 () //	

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148	D-CRLMC/28307/2024	MILU @ BISWAJIT MOHAPATRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	NIMAPADA /165 /2016 () //	
149	D-CRLMC/28311/2024	BAIBHAV MISHRA VS STATE OF ODISHA	PRASENJEET MOHAPATRA VS	CAPITAL P.S. /304 /2017 () //	
150	D-CRLMC/28328/2024	RAJA KISHORE SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	VIGILANCE PS (BERHAMPUR) /36 /2017 () //	AOR20220001597C202400128
151	D-CRLMC/28347/2024	ABANIKANTA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHENKANAL SADAR /367 /2018 () //	
152	D-CRLMC/28362/2024	MEGHNA CHITTROTPALA DIXIT VS JYOSTNA MISHRA	UMA CHARAN MISHRA VS	//0 () //	
153	D-CRLMC/28363/2024	DEBASISH NAIK @ ASHIS NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /269 /2024 () //	
154	D-CRLMC/28368/2024	CHAKA@CHANDRAKANTA BEHERA VS STATE OF ODISHA	ANUPAM DASH VS	POLASARA PS /13 /2020 () //	
155	D-CRLMC/28380/2024	PADMANAVA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /108 /2024 () //	AOR20220001297C202400067
156	D-CRLMC/28388/2024	BULU @ SANTOSH MOHARANA VS STATE OF ODISHA	DILLIP KUMAR MOHARANA VS	KHANDAGIRI P.S. /395 /2006 () //	
157	D-CRLMC/28394/2024	ABINASH MOHAPATRA VS STATE OF ODISHA	RABINARAYAN MISHRA VS	UDITNAGAR /31 /2019 () //	
158	D-CRLMC/28400/2024	ABHISHEK ROUT VS STATE OF ODISHA	SUBHAM SHARMA VS	CYBER CRIME AND ECONOMIC OFFENCE /8 /2016 () //	
159	D-CRLMC/28408/2024	SUBHASIS DAS MOHAPATRAA	BYOMAKESH TRIPATHY	BHADRAK TOWN /91 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/28413/2024	ANIL KUMAR SAHOO	TRILOCHAN PANIGRAHI	DELANGA /295 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/28417/2024	RAMAN KUMAR SAHU	DURGA PRASAD DHAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/28422/2024	UMA SHANKAR MAJHI	SURYAKANTA DWIBEDI	JUNAGARH /200 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/28425/2024	UMA SHANKAR MAJHI	SURYAKANTA DWIBEDI	JUNAGARH /364 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/28426/2024	PURNA CHANDRA MOHAPATRA	NISHIKANTA MOHAPATRA	KHURDA P.S. /326 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/28429/2024	UMA SHANKAR MAJHI	SURYAKANTA DWIBEDI	JUNAGARH /413 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/28432/2024	RABI NARAYAN MAHAPATRA	NISHIKANTA MOHAPATRA	KHURDA P.S. /326 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/28433/2024	UMA SHANKAR MAJHI	SURYAKANTA DWIBEDI	JUNAGARH /78 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/28443/2024	M/S SAI CONSTRUCTION,SAMBALPUR	PRASANTA KUMAR SATAPATHY	/ /0	
		VS	VS	()	
		M/S PRUSTY ENTERPRISES,SAMBALPUR		//	
169	D-CRLMP/28282/2024	STAFFORD VALENTINE REDDEN	BHARAT JALLI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMP/28296/2024	PRATIMA BEHERA	DAYANANDA MOHAPATRA	/ /0	
		VS	VS	()	

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171	D-CRLMP/28315/2024	STATE OF ODISHA RAMAKANTA NAYAK VS UNION OF INDIA	PRASANTA KUMAR SAHOO VS	// /0 ()	
172	D-CRLMP/28320/2024	SOBHAGINI SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// /0 ()	
173	D-CRLMP/28404/2024	BABITA SENAPATI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// /0 ()	
174	D-CRLMP/28448/2024	MANGAL SINGH DAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KHARIAR /79 /2023 ()	
175	D-CRLREV/28277/2024 CRLREV/511/2024	PRASANTA KUMAR PARIJA VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	// CUTTACK VIGILANCE /37 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack)	
176	D-CRLREV/28360/2024	PREM DURGA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// NARLA /104 /2024 ()	
177	D-CRLREV/28397/2024	NIGAMA NANDA PADHEE VS STATE OF ODISHA(VIG.)	PRANAB KUMAR SAMANTRAY VS	// SAMBALPUR VIGILANCE /65 /2014 ()	
178	D-CRLREV/28399/2024	MANOJ KUMAR AGRAWAL VS ANIL KUMAR AGRAWAL	SUSHANTA KUMAR JOSHI VS	// /0 ()	
179	D-CRLREV/28405/2024	PANKAJ KUMAR PARIDA VS STATE OF ODISHA	SIDHARTHA DAS VS	// EOW,BHUBANESWAR /23 /2023 ()	
180	D-CRLREV/28442/2024	D.RAJESH KUMAR @ DARAPU RAJESH KUMAR VS STATE OF ODISHA(VIG.)	P. V. BALAKRISHNA VS	// VIGILANCE PS (BERHAMPUR) /11 /2018 ()	
181	D-FAO/40541/2024	DURGA CHARAN MURUDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// /0 ()	

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182	D-MACA/40295/2024	P.PRASAD REDDY VS DIVISIONAL MANAGER, BAJAJ ALLIANZ INSURANCE CO. LTD., BBSR	S.SUDHANSU KUMAR SUBUDHI VS SUDHANSU KUMAR SUBUDHI	// () //	
183	D-MACA/40302/2024	BIJAYA LAXMI TRIPATHY VS DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BBSR	S.SUDHANSU KUMAR SUBUDHI VS SUDHANSU KUMAR SUBUDHI	// () //	
184	D-MACA/40305/2024	MITRABHANU PATEL VS SUSHIL KISAN @ SUSHIL TAPPO	DINESH KUMAR MOHANTY VS SUDHANSU KUMAR SUBUDHI	// () //	AOD20220003518C202400005
185	D-MACA/40310/2024	KHIRABDHI TANAYA DASH VS MANAGER CLAIM(LEGAL), ORIENTAL INSURANCE COMPANY LTD., BBSR	S. SUDHANSU KUMAR SUBUDHI VS SUDHANSU KUMAR SUBUDHI	// () //	
186	D-MACA/40319/2024	PRAKASH KUMAR SAHOO VS D.M., UNITED INDIA INSURANCE CO.LTD., BBSR	S. SUDHANSU KUMAR SUBUDHI VS SUDHANSU KUMAR SUBUDHI	// () //	
187	D-MACA/40371/2024	UNITED INDIA INSURANSE CO.LTD., BBSR VS BHARATI SA	SANTOSH KUMAR MOHANTY VS SANTOSH KUMAR MOHANTY	// () //	
188	D-MACA/40407/2024	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR VS KAJOL BISOI	DEBASISH PATNAIK VS DEBASISH PATNAIK	// () //	
189	D-MACA/40449/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS SAILABALA PRADHAN	ANURAG DASH VS ANURAG DASH	// () //	
190	D-MACA/40466/2024	SMRUTI RANJAN PRUSTY VS DILLIP DAS	DEBASISH PATNAIK VS DEBASISH PATNAIK	// () //	
191	D-MACA/40473/2024	N.TARINAMMA VS M.D., IFFCO TOKIO GENERAL INSURANCE CO.LTD.	DEBASISH PATNAIK VS DEBASISH PATNAIK	// () //	
192	D-MACA/40491/2024	ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR VS MANDAKINI LUHA	SOMNATH ROY VS SOMNATH ROY	// () //	
193	D-MATA/40304/2024	RADHASHYAM NANDA	SIDHARTH PRASAD DAS	//	AOR20220001597C202400127

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		VS	VS	0	
194	D-MATA/40307/2024	NARMADA PANDA SABITA DAS @ MANNA	SESHADEV DASH	//	AOR20220003390C202400011
		VS	VS	0	
195	D-RPFAM/40301/2024	AMIT KUMAR DAS SUBHAJANI MOHANTY	GYANALOKA MOHANTY	//	AOR20220001691C202400007
		VS	VS	0	
196	D-RPFAM/40538/2024	SUJIT KUMAR MOHANTY BINODA PATRA	BRUNDABAN ROUT	//	
		VS	VS	0	
197	D-RSA/40458/2024	GAYATRI PATRA RAMESH CHANDRA DAS	PRATYUSHA NAIDU	//	
		VS	VS	0	
198	D-RSA/40526/2024	RABATI @ REBATE @ REBA PRAVA DAS BHANUMATI NAYAK	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
199	D-RSA/40533/2024	GELAMANI NAYAK DANGRA PRADHAN	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
200	D-RVWPET/40299/2024	RAMA PRADHAN BISWANATH GOND	SAMVIT MOHANTY	//	
		VS	VS	0	
201	D-RVWPET/40348/2024	SPL.LAND AQ.OFFICER,KALAHANDI SURESH CHANDRA BEHERA	MANORANJAN MISHRA	//	
		VS	VS	0	
202	D-RVWPET/40392/2024	SETTLEMENT OFFICER, CUTTACK MAJOR SETTLEMENT, CUTTACK G.M., AND COMPETENT AUTHORITY, UCO BANK	SUBRAT MISRA	//	
		VS	VS	0	
203	D-RVWPET/40543/2024	NILAMANI PADHI SANJUKTA SWAIN	ARYA TRIPATHY	//	
		VS	VS	0	
204	D-RVWPET/40545/2024	KUSUM MANJARI RANA ALOKMALA GIRI	NIRANJAN LENKA	//	
		VS	VS	0	

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205	D-TRP(C)/40535/2024	STATE OF ODISHA SUBHASRI TARAI VS SUMAN KABI	BISHWA RANJAN SAHU VS	// // ()	
206	D-WA/40288/2024	STATE OF ODISHA VS AKSHAYA KUMAR SAHOO	DEBASIS MOHAPATRA,A.S.C VS	// ()	LOD20240000172C202400142
207	D-WA/40289/2024	STATE OF ODISHA VS NRUSINGHA CHARAN BEHERA	SANGRAM JENA,A.G.A VS	// ()	LOD20240000172C202400135
208	D-WA/40290/2024	STATE OF ODISHA VS SASMITA MOHANTY	LALATENDU SAMANTARAY,A.G.A VS	// ()	LOD20240000200C202400060
209	D-WA/40291/2024	STATE OF ODISHA VS AVIMANYU BEHERA	ANAND PRAKASH DAS,A.S.C VS	// ()	LOD20240000172C202400140
210	D-WA/40292/2024	STATE OF ODISHA VS NRUSINGHA CHARAN OJHA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// ()	LOD20240000194C202400085
211	D-WA/40293/2024	STATE OF ODISHA VS SARAT KUMAR PRADHAN	SANGRAM JENA,A.G.A VS	// ()	LOD20240000172C202400141
212	D-WA/40294/2024	STATE OF ODISHA VS SRIKANTA KUMAR BEHERA	SANGRAM JENA,A.G.A VS	// ()	LOD20240000200C202400055
213	D-WA/40296/2024	STATE OF ODISHA VS BHAJARAM NAYAK	BIPLAB MOHANTY,A.G.A VS	// ()	LOD20240000172C202400137
214	D-WA/40297/2024	STATE OF ODISHA VS KISHORE CHANDRA SAHU	SANGRAM JENA,A.G.A VS	// ()	LOD20240000200C202400054
215	D-WA/40298/2024	STATE OF ODISHA VS SUDARSHAN BARIK	SANGRAM JENA,A.G.A VS	// ()	LOD20240000172C202400136

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216	D-WA/40377/2024	PRITHVI VALLABH CHAUHAN VS LT COL MUKUL CHAUHAN	VS	// 0 //	
217	D-WA/40451/2024	BISHIKESHAN PASAYAT VS G.M-III,UTKAL GRAMEEN BANK, BOLANGIR	LALATENDU SAMANTARAY VS	// 0 //	
218	D-WA/40492/2024	MOHAMMAD SHAFIUL HAQUE VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// 0 //	
219	D-WA/40521/2024	OSSC, BBSR VS RITESH RANJAN ROUT	SANJIB SWAIN VS	// 0 //	
220	D-WA/40544/2024	NATHA KHARSEL VS REGISTRAR, COOPERATIVE SOCIETIES, ORISSA	PRAMOD KISHORE CHAND VS	// 0 //	
221	D-WP(C)/40286/2024	M/S JAGANNATH JEW MAHAVIDYALAYA VS ASST/REGIONAL PROVIDENT FUNDS COMMISSIONER	PRADIPTA KISHORE BHUYAN VS	// 0 //	
222	D-WP(C)/40313/2024	M/S SAILENDRA NARAYAN COLLEGE VS REGIONAL PROVIDENT COMMISSIONER II (PD)	SAROJA KANTA SAMAL VS	// 0 //	
223	D-WP(C)/40315/2024	ASHOK KUMAR GOUDA VS STATE OF ODISHA	BISWA RANJAN DAS VS	// 0 //	
224	D-WP(C)/40317/2024	BHARATI MOHANTY VS UNION OF INDIA	SAILABALA JENA VS	// 0 //	
225	D-WP(C)/40318/2024	SUDIP KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
226	D-WP(C)/40320/2024	DWADASH KUMAR PADHAN VS STATE OF ODISHA	PRATIMA NAYAK VS	// 0 //	
227	D-WP(C)/40321/2024	SURESH BHOI	PRATIMA NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/40322/2024	GOPA KUMAR PANDA	PRATIMA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/40323/2024	ASHISH KUMAR JENA	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/40325/2024	ASALATA SAHOO	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/40326/2024	PUSPANJALI PALEI	S.J.NARAYAN RAMANUJA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/40327/2024	DEBABANCHHITA PRADHAN	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/40328/2024	LAXMIMATA S.H.G., SUNADHARBASAN, BALASORE	Jyotirmay Gupta	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/40329/2024	M/S MANJU SERVICES, CUTTACK	JANMEAJAYA DASH	//	
		VS	VS	0	
		COMNR OF GST AND CENTRAL EXCISE, BBSR COMMISSIONERATE		//	
235	D-WP(C)/40330/2024	ASITA KUMAR NAYAK	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/40331/2024	JOGENDRA NATH GHARAI	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		THE CHAIRMAN CUM MANAGING DIRECTOR, UCO BANK, HEAD OFFICE, KOLKATA		//	
237	D-WP(C)/40332/2024	MANJUBALA DAS	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		THE BRANCH MANAGER, INDUSIND BANK, CUTTACK		//	
238	D-WP(C)/40333/2024	RAMAHARI BEHERA	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	

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239	D-WP(C)/40334/2024	STATE OF ODISHA GIRIDHARI DAS VS	ANUP KUMAR PATNAIK VS	// // ()	
240	D-WP(C)/40335/2024	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT.), TPWODL, RAJGANPUR	ANURANTA KUMAR TRIPATHY VS	// // ()	
241	D-WP(C)/40336/2024	M/S.BAJRANGBALI RE-ROLLER PVT. LTD.SUNDERGARH PURNIMA PATTANAIK VS	JAGAJIBAN PRADHAN VS	// // ()	
242	D-WP(C)/40338/2024	STATE OF ODISHA M/S HIGHWAY TRADING PRIVATE LIMITED VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202400078
243	D-WP(C)/40339/2024	JOINT COMMISSIONER OF CT AND GST, CT AND GST CIRCLE BISHNU CHANDRA NAYAK VS	SIDHARTH PRASAD DAS VS	// // ()	AOR20220001597C202400126
244	D-WP(C)/40341/2024	STATE OF ODISHA STATE OF ODISHA VS	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000200C202400056
245	D-WP(C)/40342/2024	RAGHUNATH SWARO STATE OF ODISHA VS	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000172C202400138
246	D-WP(C)/40344/2024	BISWANATH MANDINGA M/S SHAKTI FILLING STATION VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202400079
247	D-WP(C)/40346/2024	ADDITIONAL COMMISSIONER OF CT AND GST APPEAL M/S.PANDA MEDICAL STORE, BBMCH, BOLANGIR	SOUMYA RANJAN MOHANTY VS	// // ()	
248	D-WP(C)/40350/2024	STATE OF ODISHA KULAMANI NAYAK VS	PRAVAT KUMAR NAYAK VS	// // ()	
249	D-WP(C)/40351/2024	STATE OF ODISHA HEMAKALYANI MOHANTY VS	PRAVAT KUMAR PANDA VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/40352/2024	PRAFULL KUMAR DASH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
251	D-WP(C)/40353/2024	PRASANNA KUMAR DASH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
252	D-WP(C)/40354/2024	SUSAMA KANDIA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
253	D-WP(C)/40355/2024	MAHADEV MANDAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
254	D-WP(C)/40356/2024	CHITTARANJAN SAHOO VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //	
255	D-WP(C)/40357/2024	SRIDHARA DEO VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //	
256	D-WP(C)/40358/2024	CHANDRA SEKHAR DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
257	D-WP(C)/40359/2024	AJIT KUMAR MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
258	D-WP(C)/40362/2024	KULARANJAN DIGAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
259	D-WP(C)/40363/2024	HIMANSHU SEKHAR PANDA VS COMNR-SECY SC AND ST DEVELOPMENT, BBSR	SMARAJIT PRADHAN VS	// 0 //	
260	D-WP(C)/40364/2024 WP(C)/23372/2024	M/S INSTITUTE OF PROFESSIONAL STUDIES RESEARCH VS CGIT CUM LABOUR COURT CUM DESIGNATED APPELLATE AUTHORITY	ROHAN ACHARYA VS	// 0 //	
261	D-WP(C)/40365/2024	SATYENDRA NARAYAN DAS	PRAVAT RANJAN DASH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/40366/2024	HRUSHIKESH PATRO	LALATENDU SAMANTARAY	//	
		VS	VS	0	
		UTKAL GRAMEEN BANK, BALANGIR		//	
263	D-WP(C)/40367/2024	SK.ARIF HUSSAIN	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
264	D-WP(C)/40368/2024	RAMANATH PANDA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
265	D-WP(C)/40369/2024	JUGAL KISHORE MUDULI	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
266	D-WP(C)/40372/2024	RADHU CHARAN BEHURA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
267	D-WP(C)/40373/2024	SURENDRA NATH GOUDA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
268	D-WP(C)/40374/2024	PATITAPABAN SWAIN	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/40375/2024	SIRLA CHINNAMMA @ S.CHINNAMMA	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, GAJAPATI		//	
270	D-WP(C)/40376/2024	MAMAMTA SWAIN	PRASANT KUMAR MISHRA	//	
		VS	VS	0	
		THE BRANCH MANAGER, UNION BANK OF INDIA, PARADEEP		//	
271	D-WP(C)/40378/2024	SWAPNABRATA MISHRA	ABHISHEK DASH	//	
		VS	VS	0	
		THE CHIEF COMNR OF INCOME TAX, ODISHA, BBSR		//	
272	D-WP(C)/40380/2024	SUBE MAJHI	DURGESH NARAYAN RATH	//	
		VS	VS	0	

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273	D-WP(C)/40381/2024	STATE OF ODISHA JYOSHNA MANJARI PATRA VS	PRADEEP KUMAR KHUNTIA VS	// // ()	
274	D-WP(C)/40382/2024	COMPETENT AUTHORITY, ODISHA STAQTE HOUSING BOARD STATE OF ODISHA VS	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000200C202400057
275	D-WP(C)/40383/2024	NIRUPAMA SAHA SUBHADRA SAHU VS	SAIBRATA RATH VS	// // ()	
276	D-WP(C)/40384/2024	STATE OF ODISHA HEMANTA SETHY VS	KRUSHNA CHANDRA DASH VS	// // ()	
277	D-WP(C)/40385/2024	STATE OF ODISHA STATE OF ODISHA VS	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000194C202400083
278	D-WP(C)/40386/2024	AJAY KUMAR HARICHANDAN STATE OF ODISHA VS	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000172C202400139
279	D-WP(C)/40387/2024	NARASINGA PADHI STATE OF ODISHA VS	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000194C202400084
280	D-WP(C)/40388/2024	PRASANTA KUMAR PANDA MADAN MOHAN DHAL VS	SWAPNA KUMAR OJHA VS	// // ()	
281	D-WP(C)/40389/2024	UNION OF INDIA STATE OF ODISHA VS	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000200C202400059
282	D-WP(C)/40391/2024	RAMA CHANDRA NEPAK LINGARAJ DAS VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202400044
283	D-WP(C)/40393/2024	STATE OF ODISHA TAPAN KUMAR MANDAL VS	VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/40394/2024	SRIBASCHHA KUMAR DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400045
285	D-WP(C)/40396/2024	UDAYA KUMAR RATH VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
286	D-WP(C)/40397/2024	SUKANTI @ SUKANTY LENKA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //	AOR20220004309C202400023
287	D-WP(C)/40398/2024	PRAVAT KUMAR PANIGRAHI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400026
288	D-WP(C)/40399/2024	SIBA SANKAR BIHARY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //	
289	D-WP(C)/40400/2024	BIBHU PRASAD RATH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
290	D-WP(C)/40401/2024	KALANDI JENA VS HDFC BANK LTD, BBSR	PRADEEP KUMAR MOHANTY VS	// 0 //	
291	D-WP(C)/40402/2024	YUDHISTHIR MANDAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	AOD20240000276C202400050
292	D-WP(C)/40403/2024	GAGAN BIHARI BEHERA VS UTKAL UNIVERSITY	DIPTI RANJAN BHOKTA VS	// 0 //	
293	D-WP(C)/40404/2024	ANANTA PRASAD PATRA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
294	D-WP(C)/40405/2024	JUDHISTHIR SAHOO VS UTKAL UNIVERSITY	DIPTI RANJAN BHOKTA VS	// 0 //	
295	D-WP(C)/40406/2024	KAILASH CHANDRA SAMAL	SWAPNA KUMAR OJHA	//	

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		VS	VS	()	
		UNION OF INDIA		//	
296	D-WP(C)/40408/2024	KALPANA PARIDA	SOUMYA MISHRA	//	
	WP(C)/23366/2024	VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/40409/2024	RUPAM SEN	SOUMYA MISHRA	//	
	WP(C)/23369/2024	VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/40410/2024	INDULATA PATI	DHANESWAR BEHERA	//	AOD20240000276C202400054
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/40411/2024	RAGHUNATH NAYAK	DHANESWAR BEHERA	//	AOD20240000276C202400053
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/40412/2024	PRADEEP KUMAR PALATA	DHANESWAR BEHERA	//	AOD20240000276C202400052
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/40413/2024	PRAMOD KUMAR NAYAK	DHANESWAR BEHERA	//	AOD20240000276C202400051
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/40414/2024	DHANESWAR RICE MILLS PVT LTD,KHURDA	SUNSHINE ANAND SWAIN	//	AOD20240000548C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/40415/2024	ANIMESH FOODS PRODUCTS,KHURDA	SUNSHINE ANAND SWAIN	//	AOD20240000548C202400008
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/40416/2024	DASARATHA MEHER	DHANESWAR BEHERA	//	AOD20240000276C202400049
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/40419/2024	DHRUBA CHANRAN SAHOO	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/40420/2024	DEEPAK KUMAR MALLICK	RAM CHANDRA JENA	//	
		VS	VS	()	

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307	D-WP(C)/40421/2024	CHAIRMAN AND MANAGING DIRECTOR, BHARAT PETROLEUM CORPORATION LTD HIMANI PATTNAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //	
308	D-WP(C)/40422/2024	SAROJ DHRUA VS THE LAND ACQUISITION OFFICER, SUNDERGARH	SUKANTI SAHOO VS	// 0 //	
309	D-WP(C)/40423/2024	DINABANDHU BISWAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
310	D-WP(C)/40424/2024	MAHABIR SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
311	D-WP(C)/40425/2024	DAMODAR PRADHANI VS STATE OF ODISHA	RAJIB RATH VS	// 0 //	
312	D-WP(C)/40426/2024	NAKSHYATRAMALA SAHU VS COLLECTOR GANGAM	BRAJA MOHAN SARANGI VS	// 0 //	
313	D-WP(C)/40427/2024	RANJAN KUMAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
314	D-WP(C)/40428/2024	THE MANAGER (LEGAL), SHRIRAM GENERAL INSURANCE CO. LTD., GANJAM VS SUBASH PRADHAN	RANJIT SAMAL VS	// 0 //	
315	D-WP(C)/40429/2024	SOMA RANJAN PANDA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //	
316	D-WP(C)/40430/2024	JAYANARAYAN MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
317	D-WP(C)/40431/2024	TRILOCHAN PATTNAIK VS PRINCIPAL SECY TO GOVT WORKS DEPT	PRADEEP KUMAR MAHAPATRA VS	// 0 //	

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318	D-WP(C)/40433/2024	ACHYUTANANDA BISWAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
319	D-WP(C)/40434/2024	PRADIPTA KUMAR BARIK VS BRANCH MANAGER, STATE BANK OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //	
320	D-WP(C)/40435/2024	SUSHANTA KUMAR RATH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
321	D-WP(C)/40436/2024	SUKALATA MALLICK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	
322	D-WP(C)/40437/2024	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
323	D-WP(C)/40438/2024	MANJUBALA DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
324	D-WP(C)/40439/2024	KASINATH SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
325	D-WP(C)/40440/2024	SADASIBA SWAIN VS VICE CHANCELLOR , UTKAL UNIVERSITY , VANI VIHAR	SUJATA JENA VS	// 0 //	
326	D-WP(C)/40441/2024	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //	
327	D-WP(C)/40442/2024	RANJUMALI MOHARANA VS BRANCH MANAGER, STATE BANK OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //	
328	D-WP(C)/40443/2024	RASANANDA PATRA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
329	D-WP(C)/40444/2024	RAJA KISHORE PANIGRAHI	GYANA RANJAN SETHI	//	

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		VS	VS	0	
		REGISTRAR, ORISSA HIGH COURT, CUTTACK		//	
330	D-WP(C)/40446/2024	SUBASH KUMAR PATTNAYAK	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		BRANCH MANAGER, BANK OF BARODA		//	
331	D-WP(C)/40447/2024	MAYADHARA PRUSTY	SUBASH CHANDRA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/40448/2024	SUBRAT KUMAR BEHERA	SOMANATH MISHRA	//	
		VS	VS	0	
		MAHANDADI COALFIELD LTD		//	
333	D-WP(C)/40450/2024	NIRMAL CHARAN NAIK	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/40452/2024	SUPRAVA MALLICK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/40453/2024	BIJAYA MOHANTY	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		BRANCH MANAGER, INDUSIND BANK LTD.		//	
336	D-WP(C)/40455/2024	PRADIP KUMAR NAYAK	PRATAP KESHARI DEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/40457/2024	KAMI DAS	ASHOK KUMAR DAS	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//	
338	D-WP(C)/40460/2024	M/S TRIBHUVAN CARRIER PVT LTD	S.SATYAKAN	//	
		VS	VS	0	
		UNION OF INDIA		//	
339	D-WP(C)/40461/2024	SABARA DAS	ASHOK KUMAR DAS	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//	
340	D-WP(C)/40464/2024	MONALISHA CONSTRUCTION, ANGUL	MADHAB LAL AGARWAL	//	
		VS	VS	0	

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341	D-WP(C)/40465/2024	CHIEF COMMISSIONER OF CT AND GST, CUTTACK KUNA BISHOYEE VS	ASHOK KUMAR DAS VS	// // 0	
342	D-WP(C)/40467/2024	ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR SRIYA SWATI SUCHARITA SWAIN VS	SATYA RANJAN PATI VS	// // 0	
343	D-WP(C)/40470/2024	TRUPTI MANAS KAP MANTU SAHOO VS	BASUDEV SETHI VS	// // 0	
344	D-WP(C)/40472/2024	STATE OF ODISHA SUDHANSU MOHAN DASH VS	DHANESWAR BEHERA VS	// // 0	AOD20240000276C202400056
345	D-WP(C)/40476/2024	STATE OF ODISHA LALIT KUMAR GOPE VS	SYAMALENDU PATTNAIK VS	// // 0	
346	D-WP(C)/40477/2024	REGIONAL TRANSPORT OFFICER, CUTTACK MAHESWAR BEHERA VS	KISHORE KUMAR MISHRA VS	// // 0	
347	D-WP(C)/40479/2024	COLLECTOR CUM D.M. PURI M/S. MOTRIRANJAN SAHOO, ANGUL VS	KAMAL BEHARI PANDA VS	// // 0	
348	D-WP(C)/40480/2024	STATE OF ODISHA GOURANGA CHANDRA DAS VS	SRINIBAS PARIJA VS	// // 0	
349	D-WP(C)/40482/2024	STATE OF ODISHA NIHAR RANJAN HOTA VS	KISHORE KUMAR MISHRA VS	// // 0	
350	D-WP(C)/40483/2024	STATE OF ODISHA PINKY PRADHAN VS	SIDHARTHA MISHRA VS	// // 0	
351	D-WP(C)/40484/2024	STATE OF ODISHA M/S. SARASI PATI, BARGARH VS	KAMAL BEHARI PANDA VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/40488/2024	JISHU NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
353	D-WP(C)/40489/2024	PREMSAGAR ORAM VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //	
354	D-WP(C)/40490/2024	BIKARTAN SAHU VS GOVT OF ODISHA S.T. AND S.C DEVELOPMENT, M AND BCW DEPT,	DEBENDRA NATH MISRA VS	// 0 //	
355	D-WP(C)/40493/2024	BIJAYANANDA MISHRA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //	
356	D-WP(C)/40494/2024	M/S MOURYA RAJ ENTERPRISES VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //	
357	D-WP(C)/40495/2024	BINOD BIHARI MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
358	D-WP(C)/40497/2024	RAMESH DANTA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
359	D-WP(C)/40499/2024	MINAKSHI PRADHAN VS COLLECTOR CUM DISTRICT MAGISTRATE, JAGATSINGHPUR	BISWARANJAN DALAI VS	// 0 //	
360	D-WP(C)/40501/2024	SIMANCHAL SATAPATHY VS STATE OF ODISHA	MITHUN DAS VS	// 0 //	
361	D-WP(C)/40502/2024	HEMANTA KUMAR MOHANTY VS NALINIKANTA PATRA	GOPAL AGARWAL VS	// 0 //	
362	D-WP(C)/40503/2024	KISHORE NAG VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
363	D-WP(C)/40505/2024	UMA SHANKAR PADHY	MITHUN DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/40507/2024	NILAMANI GURU	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/40511/2024	RAJIB KUMAR HOTA	SUBRATA MISHRA	//	
		VS	VS	0	
		MANAGING DIRECTOR, OMC LTD, BBSR		//	
366	D-WP(C)/40512/2024	NARENDRA NAYAK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/40513/2024	LAMBODHAR JENA	LAXMI NARAYAN RAYATSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/40515/2024	MURALI SAHU	JYOTI RANJAN KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/40517/2024	SUDIPTA KUMAR MOHANTY	JYOTI RANJAN KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/40518/2024	BIMALKANTA PATRI	ASHOK KUMAR SAHOO	//	
		VS	VS	0	
		DIST REGISTRATION OFFICER		//	
371	D-WP(C)/40520/2024	DEBENDRA KUMAR DASH	JYOTI RANJAN KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/40522/2024	TEJRAJ NAIK	JYOTI RANJAN KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/40523/2024	SACHIN KUMAR SAHOO	PRABHU PRASANNA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/40524/2024	DEBAJANI PRAHARAJ	SREEJIT MOHANTY	//	
		VS	VS	0	

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375	D-WP(C)/40527/2024	STATE OF ODISHA SANJUKTA MAHAPATRA VS	ASHOK KUMAR SAHOO VS	// // ()	
376	D-WP(C)/40528/2024	STATE OF ODISHA DINAKRUSHNA PRADHAN VS	ROHIT RANJAN RAY VS	// // ()	
377	D-WP(C)/40530/2024	STATE OF ODISHA RASMITA DAS VS	SATYABRATA SENAPATI VS	// // ()	
378	D-WP(C)/40531/2024	STATE OF ODISHA BINOD KUMAR NAIK VS	BIDYALOK MOHAPATRA VS	// // ()	
379	D-WP(C)/40532/2024	STATE OF ODISHA DUKHISHYAM NAIK VS	SANTOSH CHANDRA ATABUDHI VS	// // ()	
380	D-WP(C)/40534/2024	STATE OF ODISHA GOPABANDHU GARDIA VS	SAURAV TIBREWAL VS	// // ()	
381	D-WP(C)/40537/2024	COLLECTOR, SAMBALPUR BIDYADHAR NANDI VS	PRABHU PRASANNA BEHERA VS	// // ()	
382	D-WP(C)/40539/2024	STATE OF ODISHA INDIAN OVERSEAS BANK VS	GURUDUTTA KAR VS	// // ()	
383	D-WPCRL/28276/2024	M/S AYUSHMAN VARIETY STORE DILLIP BHOI @ DILLIP KUMAR BHOI VS	RAMESH CHANDRA SWAIN VS	// // ()	
384	D-ABLAPL/28249/2024	STATE OF ODISHA NARESH SAMAL VS	BHARAT JALLI VS	// // ()	TELKOI /242 /2024 AOD20240000581C202400028
385	D-ABLAPL/28250/2024	STATE OF ODISHA NARESH SAMAL VS	BHARAT JALLI VS	// // ()	TELKOI /241 /2024 AOD20240000581C202400027
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/28252/2024	NIRANJAN @ BIPIN PRUSTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /84 /2024 () //	
387	D-ABLAPL/28257/2024	PRAMOD SENAPATI @ BULU VS STATE OF ODISHA	BISWAJIT SAHOO VS	JANKIA P.S. /176 /2024 () //	
388	D-ABLAPL/28260/2024	SRIHARI PRASAD PANIGRAHY VS STATE OF ODISHA	JAYADEBA BEHERA VS	BAIDYANATHPUR /415 /2024 () //	
389	D-ABLAPL/28264/2024	SK. SAJIRUDDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /322 /2024 () //	
390	D-ABLAPL/28265/2024	T. GANESH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /188 /2024 () //	
391	D-ABLAPL/28266/2024	SK. ABDUL MAROOF VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /322 /2024 () //	
392	D-ABLAPL/28270/2024	RASIKA DANSANA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHATILI /265 /2024 () //	
393	D-ABLAPL/28273/2024	LANGA HANSDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BANGRIPOSI /156 /2024 () //	
394	D-ABLAPL/28274/2024	SANTOSH KUMAR GOUDA VS STATE OF ODISHA	PRATIK NAYAK VS	SURADA /479 /2024 () //	
395	D-ABLAPL/28275/2024	M.SARSWATI VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /274 /2024 () //	
396	D-ABLAPL/28280/2024	MITHUN BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /386 /2024 () //	
397	D-ABLAPL/28281/2024	MUSTAK ABID BUX	LALITENDU MISHRA	DHENKANAL TOWN /567 /2024	AOR20220001610C202400018

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/28285/2024	SANTOSH KUMAR SHARMA	ASUTOSH TRIPATHY	INDUASTRIAL,NISA /271 /2024	AOR20220001648C202400056
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/28287/2024	KANHU @ KAHNA GOUDA	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /412 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/28288/2024	PARI SAHU	SANTOSH KUMAR MAHANTY	BUGUDA /312 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/28289/2024	BHARATI DAS	DILLIP KUMAR DASH	BADAMBADI /285 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/28290/2024	NARAYAN SAHU	SANTOSH KUMAR MAHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/28291/2024	TUKU TRIPATHY	PRATYUSHA NAIDU	LOISINGHA(BOLANGIR) /303 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/28294/2024	TUKU TRIPATHY	PRATYUSHA NAIDU	LOISINGHA(BOLANGIR) /302 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/28297/2024	BIBHUTI BHUSAN LENKA @ BIBHU LENKA	SUJIT KUMAR SAHU	JAGATSINGPUR /747 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/28302/2024	MANOJ KUMAR BISWAL @ MUNA BISWAL	BIJAY KUMAR BEHERA	NIALI /343 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/28309/2024	MANOJ PRADHAN	SUSANTA KUMAR SAHU	ATTABIRA /338 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/28310/2024	ASHUTOSH JENA	ANJAN KUMAR BISWAL	SAMBALPUR VIGILANCE /70 /2014	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/28319/2024	STATE OF ODISHA(VIG.) ANIL KUMAR MOHANTA VS	PRAMOD KUMAR JENA VS	// BALASORE TOWN /122 /2024 ()	
410	D-ABLAPL/28322/2024	STATE OF ODISHA ANIL KUMAR MOHANTA VS	PRAMOD KUMAR JENA VS	// BALASORE TOWN /121 /2024 ()	
411	D-ABLAPL/28324/2024	STATE OF ODISHA MAMATA ROUT VS	JUGALA KISHORE PANDA VS	// HINDOL /18 /2014 ()	
412	D-ABLAPL/28327/2024	STATE OF ODISHA SUNIL KUMAR SAHU VS	SK. ZAFARULLA VS	// GHANTAPADA /50 /2023 ()	
413	D-ABLAPL/28330/2024	STATE OF ODISHA RABINDRA @ RABINARAYAN BISOI VS	BIKRAM CHANDRA GHADEI VS	// GOP /252 /2024 ()	
414	D-ABLAPL/28332/2024	STATE OF ODISHA KANHA @ ADITYANARAYAN BISOI VS	BIKRAM CHANDRA GHADEI VS	// GOP /252 /2024 ()	
415	D-ABLAPL/28333/2024	STATE OF ODISHA NIAZUR RAHEMAN VS	PARTHA SARATHI DAS VS	// INDUSTRIAL ESTATE PS /202 /2024 ()	AOD20240000364C202400036
416	D-ABLAPL/28334/2024	STATE OF ODISHA SAMIR @ SAMIRA NAIK VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /405 /2024 ()	
417	D-ABLAPL/28338/2024	STATE OF ODISHA NIKEI @ AJAYA DALEI VS	MANORANJAN DAS VS	// INFOVALLY UPD BHUBANESWAR /238 /2024 ()	
418	D-ABLAPL/28340/2024	STATE OF ODISHA AJAY KUMAR GUPTA VS	PITAMBAR JENA VS	// JHUMPURA /184 /2024 ()	
419	D-ABLAPL/28342/2024	STATE OF ODISHA AKASH NAYAK VS	AKASH BHUYAN VS	// RAJKANIKA /376 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :18/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/28344/2024	PRADEEP KUMAR ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /215 /2017 () //	
421	D-ABLAPL/28345/2024	AKHAYA KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /661 /2024 () //	
422	D-ABLAPL/28346/2024	MAMATA ROUT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HINDOL /33 /2014 () //	
423	D-ABLAPL/28354/2024	KAILASH MALIK @ MALLIK VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	JAJPUR SADAR /240 /2024 () //	
424	D-ABLAPL/28355/2024	DEBENDRA KUMAR MUND VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //	
425	D-ABLAPL/28356/2024	SANDEEP KUMAR MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	/ /0 () //	
426	D-ABLAPL/28358/2024	MAMINA DAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	KUDANAGARI /243 /2024 () //	
427	D-ABLAPL/28359/2024	GOPAL KRUSHNA MOHANTY VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	PURUSHOTTAMPUR /314 /2022 () //	
428	D-ABLAPL/28361/2024	BISHAL @ SUBRAT GOCHHAYAT VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	LALBAG /165 /2024 () //	
429	D-ABLAPL/28364/2024	NIMAI CHARAN SAHOO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	S.P.(CID-CRL),CUTTACK /12 /2023 () //	
430	D-ABLAPL/28369/2024	PRAVAKAR MALIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	SORO /116 /2018 () //	
431	D-ABLAPL/28370/2024	HULI PRADHAN	JYOTIRMAYA SAHOO	BANAPUR P.S. /105 /2024	

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FILING REPORT AS ON :18/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/28372/2024	BHALU SAHU	JYOTIRMAYA SAHOO	BEGUNIAPADA /392 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/28373/2024	MURALIDHAR SAHOO	ARUN KUMAR BUDHIA	BADAGODA P.S. /194 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/28374/2024	IMTIAZ ALAM	BHARAT BHUSAN ROUSTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/28375/2024	MUNA KHATUA	JAYANTA KUMAR KHANDAYATRAY	BOLAGARH P.S. /178 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/28376/2024	SURAJ LAGURI	PARTHA SARATHI DAS	LINGARAJ P.S. /337 /2021	AOD20240000364C202400037
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/28377/2024	MD. MINHAJ	PARTHA SARATHI DAS	CHAMPUA /244 /2024	AOD20240000364C202400038
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/28378/2024	CHAKRADHAR JENA	LAXMIDHAR MAHAPATRA	BALIANTA P.S. /430 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/28381/2024	PRAMOD KUMAR JENA @NANDA	MITU KUMAR BISWAL	/ /	AOD20240000430C202400006
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/28382/2024	SATYABRAT SAHOO	SANGITA MOHANTY	BARGARH /489 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/28384/2024	AMALENDU KUMAR SINGH NAIK	AVIJIT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/28385/2024	SUDAM BEHERA	RABINDRA PRASAD PATNAIK	ANGUL TOWN /729 /2024	AOD20230000619C202400011
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/28386/2024	STATE OF ODISHA JINUN THATI VS	BISWAJIT RANJAN TRIPATHY VS	// PURUNAKATAK /83 /2022 ()	
444	D-ABLAPL/28389/2024	STATE OF ODISHA SK. NIYAMAT @ CHHOTU VS	DEEPAK RANJAN PARIDA VS	// CHAULIAGANJA /183 /2024 ()	
445	D-ABLAPL/28390/2024	STATE OF ODISHA RINKU @ SUSHANTA KUMAR MEHER @ RINKU MEHER	MEHER YAKANTA DWIBEDI VS	// PATNAGARH /266 /2024 ()	
446	D-ABLAPL/28391/2024	STATE OF ODISHA KANHU PATRA VS	SOUBHAGYA KUMAR DASH VS	// SOSO /163 /2024 ()	AOD20240000239C202400023
447	D-ABLAPL/28392/2024	STATE OF ODISHA PRASANA SENAPATI @KANHA VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /599 /2024 ()	AOR20220001736C202400018
448	D-ABLAPL/28393/2024	STATE OF ODISHA SK. NIYAMAT @ CHHOTU VS	DEEPAK RANJAN PARIDA VS	// CUTTACK SADAR /351 /2024 ()	
449	D-ABLAPL/28395/2024	STATE OF ODISHA JAYARAM ORAM VS	GYANENDRA CHANDRA SWAIN VS	// SUNDARGARH SADAR /245 /2024 ()	
450	D-ABLAPL/28398/2024	STATE OF ODISHA BISWAJIT BEHERA VS	NETRANANDA BISWAL VS	// JAGATSINGPUR /885 /2024 ()	
451	D-ABLAPL/28401/2024	STATE OF ODISHA SAMIR DEY VS	PUSPAMITRA MOHAPATRA VS	// SOHELLA /34 /2018 ()	
452	D-ABLAPL/28403/2024	STATE OF ODISHA SANGRAM KESHARI PATTNAIK VS	BISWAJIT NAYAK VS	// COLLIERY /287 /2024 ()	
453	D-ABLAPL/28406/2024	STATE OF ODISHA SOUMYA RANJAN JENA VS	BISWAJIT NAYAK VS	// LALBAG /171 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/28414/2024	SUDAM SAHOO VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	NAKTIDEUL /62 /2024 () //	
455	D-ABLAPL/28416/2024	MAMATA DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	CHANDABALI /278 /2024 () //	
456	D-ABLAPL/28420/2024	KAUSHALYA MAHAKUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ATHAMALLIK /252 /2024 () //	
457	D-ABLAPL/28421/2024	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PAIKMAL /210 /2024 () //	
458	D-ABLAPL/28427/2024	SK. MAHASIM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATSINGPUR /866 /2024 () //	
459	D-ABLAPL/28430/2024	RABINDRA BISWAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /230 /2024 () //	
460	D-ABLAPL/28436/2024	ASWINI KUMAR SAMANTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /111 /2023 () //	
461	D-ABLAPL/28437/2024	LAKI @ SANTOSH PATRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NEMALO /134 /2024 () //	
462	D-ABLAPL/28439/2024	SEEMARANI ROUT VS STATE OF ODISHA	DEBASISH SAMAL VS	BHANDARIPOKHARI /366 /2024 () //	
463	D-ABLAPL/28441/2024	SHIBA SANKAR PRADHAN VS STATE OF ODISHA	SATYAJEET ROUT VS	KUNDHEIGOLA /147 /2024 () //	
464	D-ABLAPL/28447/2024	SUSANTA KUMAR RATH @ SUSHANTA KUMAR RATH VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 () //	
465	D-ABLAPL/28450/2024	JAGANNATH BARIK	JAYDEEP PAL	LALBAG /79 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :18/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/28276/2024 WPCRL/ /	DILLIP BHOI @ DILLIP KUMAR BHOI MP	RAMESH CHANDRA SWAIN	38/2024
2	D-TRP(C)/40535/2024 TRP(C)/ /	SUBHASRI TARAI MP	BISHWA RANJAN SAHU	295/2024
3	D-RVWPET/460/2023 RVWPET/460/2023	APURBA RANJAN TRIPATHY MP	AJIT KUMAR TRIPATHY	322/2024
4	D-RVWPET/460/2023 RVWPET/460/2023	APURBA RANJAN TRIPATHY MP	AJIT KUMAR TRIPATHY	323/2024
5	D-RVWPET/40348/2024 RVWPET/ /	SURESH CHANDRA BEHERA MP	MANORANJAN MISHRA	324/2024
6	D-RVWPET/40392/2024 RVWPET/ /	G.M., AND COMPETENT AUTHORITY, UCOS MP	SRIDHAR RATH	325/2024
7	D-RVWPET/35134/2024 RVWPET/ /	JHASAKETAN SAHOO MP	SRIDHAR RATH	326/2024
8	D-RVWPET/40543/2024 RVWPET/ /	SANJUKTA SWAIN MP	ARYA TRIPATHY	327/2024
9	D-RVWPET/40543/2024 RVWPET/ /	SANJUKTA SWAIN MP	ARYA TRIPATHY	328/2024
10	D-RVWPET/40545/2024 RVWPET/ /	ALOKMALA GIRI MP	NIRANJAN LENKA	329/2024
11	D-RPFAM/36359/2024 RPFAM/242/2024	AJIT KUMAR NAYAK MP	ALOK KUMAR MOHAPATRA	402/2024
12	D-RPFAM/341/2023 RPFAM/341/2023	SANDIP KUMAR DAS MP	PRATYUSHA NAIDU	403/2024
13	D-RPFAM/52/2023 RPFAM/52/2023	LAXMIDHAR KAR MP	PRATAP CHANDRA MISHRA	404/2024
14	D-RPFAM/40538/2024 RPFAM/ /	BINODA PATRA MP	BRUNDABAN ROUT	405/2024
15	D-CMAPL/36831/2024 CMAPL/256/2024	NASIM AHMED KHAN MP	PRAFULLA KUMAR RATH, R.N. PARIJA, S.K. BEHERA, A.K. ROUT, S.K.	413/2024
16	D-CMAPL/36897/2024 CMAPL/302/2024	SUDHANSU SEKHAR JENA MP	ADV.	414/2024
17	D-CMAPL/40340/2024 CMAPL/ /	M/S. LARSEN AND TOUBRO LTD.,JHARSUGUDA MP	ADARSH MOHANTY	415/2024
18	D-CMAPL/40347/2024 CMAPL/ /	M/S. LARSEN AND TOUBRO LTD.,JHARSUGUDA MP	ADARSH MOHANTY	416/2024
19	D-CMAPL/39578/2024 CMAPL/ /	SURENDRA KUMAR MAHAPATRA MP	RAJJEET ROY	417/2024
20	D-CMAPL/40456/2024 CMAPL/ /	MANBODH PATEL MP	ADV.	418/2024
21	D-MATA/40304/2024 MATA/ /	RADHASHYAM NANDA MP	SIDHARTH PRASAD DAS	434/2024
22	D-MATA/40304/2024 MATA/ /	RADHASHYAM NANDA MP	SIDHARTH PRASAD DAS	435/2024
23	D-MATA/40307/2024 MATA/ /	SABITA DAS @ MANNA MP	SESHADEV DASH	436/2024
24	D-MATA/38185/2024 MATA/ /	CHHABINDRA OJHA MP	BIKRAM CHANDRA GHADEI	437/2024
25	D-FAO/940/2019 FAO/940/2019	MINATI PANIGRAHI MP	DHANANJAYA MUND	817/2024
26	D-SA/258/2001	KALDAR MUNA	M/S.P.V.RAMDAS	

	SA/258/2001	MP		841/2024
27	D-SA/258/2001	KALDAR MUNA	M/S.P.V.RAMDAS	
	SA/258/2001	MP		842/2024
28	D-SA/258/2001	KALDAR MUNA	M/S.P.V.RAMDAS	
	SA/258/2001	MP		843/2024
29	D-CRLREV/27441/2024	SUBHRAJYOTI SAHOO	SAMVIT MOHANTY	
	CRLREV/ /	MP		853/2024
30	D-CRLREV/28277/2024	PRASANTA KUMAR PARIJA	GOURI MOHAN RATH	
	CRLREV/511/2024	MP		854/2024
31	D-CRLREV/28397/2024	NIGAMA NANDA PADHEE	PRANAB KUMAR SAMANTRAY	
	CRLREV/ /	MP		855/2024
32	D-CRLREV/28399/2024	MANOJ KUMAR AGRAWAL	SUSHANTA KUMAR JOSHI	
	CRLREV/ /	MP		856/2024
33	D-CRLREV/28399/2024	MANOJ KUMAR AGRAWAL	SUSHANTA KUMAR JOSHI	
	CRLREV/ /	MP		857/2024
34	D-CRLREV/28399/2024	MANOJ KUMAR AGRAWAL	SUSHANTA KUMAR JOSHI	
	CRLREV/ /	MP		858/2024
35	D-CRLREV/28405/2024	PANKAJ KUMAR PARIDA	SIDHARTHA DAS	
	CRLREV/ /	MP		859/2024
36	D-CRLREV/28442/2024	D.RAJESH KUMAR @ DARAPU RAJESH KUMAR	BALAKRISHNA	
	CRLREV/ /	MP		860/2024
37	D-CRLREV/28442/2024	D.RAJESH KUMAR @ DARAPU RAJESH KUMAR	BALAKRISHNA	
	CRLREV/ /	MP		861/2024
38	D-RSA/23327/2024	SECTION OFFICER, DIGAPAHANDI ELECTRICITY DIVISION, FURSIER, GANJAM		
	RSA/200/2024	MP		1088/2024
39	D-RSA/40526/2024	BHANUMATI NAYAK	KANANBALA ROY CHOUDHURY	
	RSA/ /	MP		1089/2024
40	D-RSA/40533/2024	DANGRA PRADHAN	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		1090/2024
41	D-RSA/40533/2024	DANGRA PRADHAN	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		1091/2024
42	D-CMP/40287/2024	RAJENDRA NATH @ KUMAR SAHU	JATINDRA KUMAR MOHAPATRA	
	CMP/ /	MP		1129/2024
43	D-CMP/39966/2024	GOURANGA CHANRAN SAMANTARAI	ABINASH ROUSTRAY	
	CMP/ /	MP		1130/2024
44	D-CMP/40390/2024	DHARANIDHAR PANDA	SIDHARTHA MISHRA	
	CMP/ /	MP		1131/2024
45	D-CMP/40418/2024	TAPAN KUMAR JENA	BIBEKANANDA BHUYAN	
	CMP/ /	MP		1132/2024
46	D-CMP/1399/2017	VIVEKANANDA BEHERA	M/S.P.K.ROUSTRAY	
	CMP/1399/2017	MP		1133/2024
47	D-CMP/40462/2024	GOURIMANI DAS	ALOK KUMAR MOHANTY	
	CMP/ /	MP		1134/2024
48	D-CMP/40474/2024	NITISH RANJAN BINOD	NIROD KUMAR SAHU	
	CMP/ /	MP		1135/2024
49	D-CMP/40498/2024	MANMOHAN SWAIN	AMIT PRASAD BOSE	
	CMP/ /	MP		1136/2024
50	D-CMP/40504/2024	SARBESWAR DAS	AMIT PRASAD BOSE	
	CMP/ /	MP		1137/2024
51	D-CMP/40509/2024	PAHALI @ PRAHALAD BEHERA	AMIT PRASAD BOSE	
	CMP/ /	MP		1138/2024
52	D-CMP/40540/2024	NILAMANI GURU	HRUDANANDA MOHAPATRA	
	CMP/ /	MP		1139/2024
53	D-BLAPL/9286/2023	HARI MAJHI	ARIJEET MISHRA	
	BLAPL/9286/2023	MP		1222/2024
54	D-BLAPL/24091/2024	ANIL KUMAR DASH		
	BLAPL/8359/2024	MP		1223/2024
55	D-BLAPL/20994/2024	LISA@NAGA VENKATA SOWJANYA KURAPATI@ KURAPATI NAGA VENKATA SOWJANYA		
	BLAPL/7190/2024	MP		1224/2024
56	D-BLAPL/16838/2024	S.K. ARMAN	AJAYA KUMAR PRADHAN,RAMESH CH BEHERA,SMITALINA BEHERA	
	BLAPL/5816/2024	MP		1225/2024
57	D-BLAPL/23583/2024	A SRINU @ A SIRNU @ A SHIRNU		
	BLAPL/8292/2024	MP		1226/2024

58	D-BLAPL/25104/2024 BLAPL/8623/2024	ASHESH PATTNAYAK MP		1227/2024
59	D-BLAPL/8115/2024 BLAPL/2636/2024	RIKO MAHAKUR MP	TIRTH KUMAR SAHU	1228/2024
60	D-BLAPL/28402/2024 BLAPL/ /	SADASAN BARIK MP	SAROJ MOHARANA	1229/2024
61	D-BLAPL/1046/2024 BLAPL/555/2024	ANISH MP	RABINDRA NATH BARIK	1230/2024
62	D-ABLAPL/25014/2024 ABLAPL/9532/2024	BIJAYALAXMI DASH MP	PRIYA RANJAN SINGH	1984/2024
63	D-ABLAPL/25977/2024 ABLAPL/9555/2024	JALADHAR MOHANTY MP		1985/2024
64	D-ABLAPL/11100/2021 ABLAPL/11100/2021	LAPAS SAHOO MP	RAMESH CHANDRA ROUT	1986/2024
65	D-ABLAPL/26114/2024 ABLAPL/9586/2024	PINKU BEHERA MP		1987/2024
66	D-ABLAPL/14646/2024 ABLAPL/5409/2024	PRATEEK NAYAK MP		1988/2024
67	D-ABLAPL/18605/2024 ABLAPL/6954/2024	BISHNU @ BISHNU CHARAN MAJHI MP		1989/2024
68	D-ABLAPL/7645/2024 ABLAPL/2834/2024	LIZA PRADHAN @ LIZA SAMAL MP		1990/2024
69	D-ABLAPL/16922/2024 ABLAPL/5962/2024	SUNIL NAYAK MP		1991/2024
70	D-ABLAPL/25025/2024 ABLAPL/9196/2024	MUKESH MAHAPTRA MP		1992/2024
71	D-ABLAPL/13828/2024 ABLAPL/4852/2024	SASIKANTA SAHOO MP		1993/2024
72	D-ABLAPL/1860/2018 ABLAPL/1860/2018	SEK.SAUKAT@SK.SAUKAT MP		1994/2024
73	D-ABLAPL/14642/2024 ABLAPL/5147/2024	DINESH KUMAR SAMAL MP		1995/2024
74	D-ABLAPL/25246/2024 ABLAPL/9506/2024	ASISH KUMAR PATTANAIK @ AMAN PATTANAIK MP		1996/2024
75	D-ABLAPL/23715/2024 ABLAPL/8699/2024	MAMATA DAS MP	PRASANT KUMAR BARIK	1997/2024
76	D-ABLAPL/7160/2023 ABLAPL/7160/2023	JANARDHAN SAHOO MP		1998/2024
77	D-ABLAPL/3452/2020 ABLAPL/3452/2020	SRIKANT SENA MP		1999/2024
78	D-ABLAPL/13699/2024 ABLAPL/4838/2024	CHANDAN PRADHAN MP	SANJAYA KUMAR PATRI	2000/2024
79	D-ABLAPL/25840/2024 ABLAPL/9682/2024	PRADEEP KUMAR NAYAK MP	PRABHAT KUMAR PARIDA	2001/2024
80	D-MACA/40295/2024 MACA/ /	P.PRASAD REDDY MP	S.SUDHANSU KUMAR SUBUDHI	2183/2024
81	D-MACA/40302/2024 MACA/ /	BIJAYA LAXMI TRIPATHY MP	S.SUDHANSU KUMAR SUBUDHI	2184/2024
82	D-MACA/40310/2024 MACA/ /	KHIRABDHI TANAYA DASH MP	S. SUDHANSU KUMAR SUBUDHI	2185/2024
83	D-MACA/40310/2024 MACA/ /	KHIRABDHI TANAYA DASH MP	S. SUDHANSU KUMAR SUBUDHI	2186/2024
84	D-MACA/40319/2024 MACA/ /	PRAKASH KUMAR SAHOO MP	S. SUDHANSU KUMAR SUBUDHI	2187/2024
85	D-MACA/40371/2024 MACA/ /	UNITED INDIA INSURANCE CO.LTD., BBS MP	SANTOSH KUMAR MOHANTY	2188/2024
86	D-MACA/40371/2024 MACA/ /	UNITED INDIA INSURANCE CO.LTD., BBS MP	SANTOSH KUMAR MOHANTY	2189/2024
87	D-MACA/1126/2023 MACA/1126/2023	MANAGER LEGAL, SHRIRAM GENERAL INSURANCE COMPANY LTD. MP		2190/2024
88	D-MACA/40407/2024 MACA/ /	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. MP	SUNDERGARH	2191/2024
89	D-MACA/40407/2024	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	SUNDERGARH	

	MACA/ /	MP		2192/2024
90	D-MACA/40305/2024	MITRABHANU PATEL	DINESH KUMAR MOHANTY	
	MACA/ /	MP		2193/2024
91	D-MACA/40305/2024	MITRABHANU PATEL	DINESH KUMAR MOHANTY	
	MACA/ /	MP		2194/2024
92	D-MACA/37958/2024	THE NEW INDIA ASSURANCE CO. LTD., CUTTACK	CAJINDA MOHANTY	
	MACA/ /	MP		2195/2024
93	D-MACA/40491/2024	ORIENTAL INSURANCE COMPANY LTD., SOMBAMPUR	PUROY	
	MACA/ /	MP		2196/2024
94	D-CRLA/28258/2024	RAMSUJAN DAS	DURGAPRASAD SANGRAMJIT MALLICK	
	CRLA/ /	MP		2351/2024
95	D-CRLA/28258/2024	RAMSUJAN DAS	DURGAPRASAD SANGRAMJIT MALLICK	
	CRLA/ /	MP		2352/2024
96	D-CRLA/28258/2024	RAMSUJAN DAS	DURGAPRASAD SANGRAMJIT MALLICK	
	CRLA/ /	MP		2353/2024
97	D-CRLA/28259/2024	DURJYODHAN SAHU	DURGAPRASAD SANGRAMJIT MALLICK	
	CRLA/ /	MP		2354/2024
98	D-CRLA/28259/2024	DURJYODHAN SAHU	DURGAPRASAD SANGRAMJIT MALLICK	
	CRLA/ /	MP		2355/2024
99	D-CRLA/27577/2024	BIJU NAIK	SUSANTA SEKHAR MOHAPATRA	
	CRLA/ /	MP		2356/2024
100	D-CRLA/27577/2024	BIJU NAIK	SUSANTA SEKHAR MOHAPATRA	
	CRLA/ /	MP		2357/2024
101	D-CRLA/28303/2024	BAPI @ HARISH CHANDRA SINGH	S.S.MOHAPATRA	
	CRLA/ /	MP		2358/2024
102	D-CRLA/255/2014	BIJAYA CH.MUKHI	M/S.LALATENDU SAMANTARAY	
	CRLA/255/2014	MP		2359/2024
103	D-CRLA/942/2019	BULU @ DASHARATHA SETHI	SAROJ RANJAN SUBUDHI, (M/S.SUSANTA KUMAR BARAL, SACHINDRA)	
	CRLA/942/2019	MP		2360/2024
104	D-CRLA/28323/2024	NIRAKAR PANIGRAHI	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2361/2024
105	D-CRLA/28323/2024	NIRAKAR PANIGRAHI	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2362/2024
106	D-CRLA/305/2015	KABULA@KRUSHNA PRIYA SINGH	M/S.SATYA RANJAN MULIA	
	CRLA/305/2015	MP		2363/2024
107	D-CRLA/627/2021	DILLIP SETHY@PHUTE	PRAFULLA KUMAR KAR, R.K. RATH, BHARATI DASH	
	CRLA/627/2021	MP		2364/2024
108	D-CRLA/487/2018	DINESH MAHATO	BIJAYA KUMAR RAGADA	
	CRLA/487/2018	MP		2365/2024
109	D-CRLA/28418/2024	GANESWAR BHOL	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		2366/2024
110	D-CRLA/28418/2024	GANESWAR BHOL	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		2367/2024
111	D-CRLA/28451/2024	SIKA @ CHANDAN MALLICK	PRATIK NAYAK	
	CRLA/ /	MP		2368/2024
112	D-CRLA/28451/2024	SIKA @ CHANDAN MALLICK	PRATIK NAYAK	
	CRLA/ /	MP		2369/2024
113	D-CRLA/28451/2024	SIKA @ CHANDAN MALLICK	PRATIK NAYAK	
	CRLA/ /	MP		2370/2024
114	D-CRLMC/26868/2024	NARAYAN GOUDA@GAUDA	SARATHI JYOTI MOHANTY	
	CRLMC/3594/2024	MP		2526/2024
115	D-CRLMC/28256/2024	LOKANATH MOHAPATRA	CHINMAYA RANJAN DAS	
	CRLMC/ /	MP		2527/2024
116	D-CRLMC/27995/2024	ANKITA PRADHAN	MOHIT MOHANTY	
	CRLMC/3588/2024	MP		2528/2024
117	D-CRLMC/28279/2024	LALIT CHANDAN	PRATYUSHA NAIDU	
	CRLMC/ /	MP		2529/2024
118	D-CRLMC/23002/2024	SUBASH CHANDRA DAS		
	CRLMC/2935/2024	MP		2530/2024
119	D-CRLMC/28292/2024	KRUTIBASH BARIK	PRASANTA KUMAR MISHRA	
	CRLMC/ /	MP		2531/2024
120	D-CRLMC/28304/2024	SMITA PATTANAIAK	ASIT KUMAR JENA	
	CRLMC/ /	MP		2532/2024

121	D-CRLMC/28311/2024 CRLMC/ /	BAIBHAV MISHRA MP	PRASENJEET MOHAPATRA	2533/2024
122	D-CRLMC/28347/2024 CRLMC/ /	ABANIKANTA SAHOO MP	PARTHA SARATHI NAYAK	2534/2024
123	D-CRLMC/28362/2024 CRLMC/ /	MEGHNA CHITTROTPALA DIXIT MP	UMA CHARAN MISHRA	2535/2024
124	D-CRLMC/28328/2024 CRLMC/ /	RAJA KISHORE SAHU MP	SIDHARTH PRASAD DAS	2535/2024
125	D-CRLMC/28400/2024 CRLMC/ /	ABHISHEK ROUT MP	SUBHAM SHARMA	2536/2024
126	D-CRLMC/28380/2024 CRLMC/ /	PADMANAVA BEHERA MP	SUSANTA KUMAR BARAL	2537/2024
127	D-CRLMC/28408/2024 CRLMC/ /	SUBHASIS DAS MOHAPATRA MP	BYOMAKESH TRIPATHY	2538/2024
128	D-CRLMC/28413/2024 CRLMC/ /	ANIL KUMAR SAHOO MP	TRILOCHAN PANIGRAHI	2539/2024
129	D-CRLMC/28413/2024 CRLMC/ /	ANIL KUMAR SAHOO MP	TRILOCHAN PANIGRAHI	2540/2024
130	D-CRLMC/28443/2024 CRLMC/ /	M/S SAI CONSTRUCTION,SAMBALPUR MP	PRASANTA KUMAR SATAPATHY	2541/2024
131	D-WA/40288/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	6753/2024
132	D-WA/40288/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	6754/2024
133	D-WA/40288/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	6755/2024
134	D-WA/40289/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6756/2024
135	D-WA/40289/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6757/2024
136	D-WA/40289/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6758/2024
137	D-WA/34921/2024 WA/2293/2024	BHABANI SANKAR NANDA MP	SATYABRATA MOHANTY	6759/2024
138	D-WA/40290/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY,A.G.A	6760/2024
139	D-WA/40290/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY,A.G.A	6761/2024
140	D-WA/40290/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY,A.G.A	6762/2024
141	D-WA/40291/2024 WA/ /	STATE OF ODISHA MP	ANAND PRAKASH DAS,A.S.C	6763/2024
142	D-WA/40291/2024 WA/ /	STATE OF ODISHA MP	ANAND PRAKASH DAS,A.S.C	6764/2024
143	D-WA/40291/2024 WA/ /	STATE OF ODISHA MP	ANAND PRAKASH DAS,A.S.C	6765/2024
144	D-WA/40292/2024 WA/ /	STATE OF ODISHA MP	HARI KRUSHNA PANIGRAHI,A.S.C	6766/2024
145	D-WA/40292/2024 WA/ /	STATE OF ODISHA MP	HARI KRUSHNA PANIGRAHI,A.S.C	6767/2024
146	D-WA/40292/2024 WA/ /	STATE OF ODISHA MP	HARI KRUSHNA PANIGRAHI,A.S.C	6768/2024
147	D-WA/40293/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6769/2024
148	D-WA/40293/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6770/2024
149	D-WA/40293/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6771/2024
150	D-WA/40294/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6772/2024
151	D-WA/40294/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6773/2024
152	D-WA/40294/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	

	WA/ /	MP		6774/2024
153	D-WA/40296/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6775/2024
154	D-WA/40296/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6776/2024
155	D-WA/40296/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6777/2024
156	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6778/2024
157	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6779/2024
158	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6780/2024
159	D-WA/40298/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6781/2024
160	D-WA/40298/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6782/2024
161	D-WA/40298/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6783/2024
162	D-WA/1722/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	
	WA/1722/2023	MP		6784/2024
163	D-WA/40492/2024	MOHAMMAD SHAFIUL HAQUE	ARUN KUMAR MISHRA	
	WA/ /	MP		6785/2024
164	D-WA/40521/2024	OSSC, BBSR	SANJIB SWAIN	
	WA/ /	MP		6786/2024
165	D-WP(C)/37049/2024	M/S FALCON MARINE EXPORTS LIMITED, BHUBANESWAR	CHITRANJANA MISHRA	
	WP(C)/21406/2024	MP		12515/2024
166	D-WP(C)/40286/2024	M/S JAGANNATH JEW MAHAVIDYALAYAPRADEPTA KISHORE BHUYAN		
	WP(C)/ /	MP		12516/2024
167	D-WP(C)/36415/2024	JAYARAM DAS	BIRAJA PRASANNA DAS	
	WP(C)/21113/2024	MP		12517/2024
168	D-WP(C)/30635/2024	SARASWATI SETHY	DHIRENDRA KUMAR DAS	
	WP(C)/17406/2024	MP		12518/2024
169	D-WP(C)/23699/2024	LOKNATH SINGH	PRAFULLA CHANDRA ACHARYA	
	WP(C)/15470/2024	MP		12519/2024
170	D-WP(C)/40262/2024	ALEKHA SAHU	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		12521/2024
171	D-WP(C)/40313/2024	M/S SAILENDRA NARAYAN COLLEGE	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		12522/2024
172	D-WP(C)/35908/2024	BRAJA KISHORE ROUT		
	WP(C)/20699/2024	MP		12523/2024
173	D-WP(C)/38715/2024	HRUSHIKESH PARIJA	ABHILASH MISHRA	
	WP(C)/22819/2024	MP		12524/2024
174	D-WP(C)/40315/2024	ASHOK KUMAR GOUDA	BISWA RANJAN DAS	
	WP(C)/ /	MP		12525/2024
175	D-WP(C)/40317/2024	BHARATI MOHANTY	SAILABALA JENA	
	WP(C)/ /	MP		12526/2024
176	D-WP(C)/40323/2024	ASHISH KUMAR JENA	SAILABALA JENA	
	WP(C)/ /	MP		12527/2024
177	D-WP(C)/40329/2024	M/S MANJU SERVICES, CUTTACK	JANMEAJAYA DASH	
	WP(C)/ /	MP		12528/2024
178	D-WP(C)/5104/2024	BISWA RANJAN RAY		
	WP(C)/4627/2024	MP		12529/2024
179	D-WP(C)/40333/2024	RAMAHARI BEHERA	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		12530/2024
180	D-WP(C)/13524/2024	CHOUDHRY LAKSHMI SUBUDHI	ALOK KUMAR MOHAPATRA	
	WP(C)/8819/2024	MP		12531/2024
181	D-WP(C)/21487/2024	DINESH PRATAP SINGH	JAJATI KESHARI KHUNTIA	
	WP(C)/12433/2024	MP		12532/2024
182	D-WP(C)/38520/2024	RAJESH KUMAR LENKA		
	WP(C)/22258/2024	MP		12533/2024
183	D-WP(C)/40335/2024	EXECUTIVE ENGINEER (ELECT.), TPWODIPRASANTINGRUM	PRASANTINGRUM	
	WP(C)/ /	MP		12534/2024

184	D-WP(C)/35380/2024 WP(C)/20325/2024	RAMANI RANJAN SATPATHY MP		12535/2024
185	D-WP(C)/23052/2015 WP(C)/23052/2015	SANTOSINI ADHA MP	M/S.PABITRA KU.NAYAK	12536/2024
186	D-WP(C)/40346/2024 WP(C)/ /	M/S.PANDA MEDICAL STORE, BBMCH, BOSONNARA MP	RANJAN MOHANTY	12537/2024
187	D-WP(C)/40338/2024 WP(C)/ /	M/S HIGHWAY TRADING PRIVATE LIMITED MP	KAJAL SAHOO	12538/2024
188	D-WP(C)/40339/2024 WP(C)/ /	BISHNU CHANDRA NAYAK MP	SIDHARTH PRASAD DAS	12539/2024
189	D-WP(C)/35979/2024 WP(C)/21288/2024	SATYABADI CONSTRUCTION PVT. LTD., MP	BIBHUTI PESWAR DAS	12540/2024
190	D-WP(C)/33491/2024 WP(C)/19277/2024	SUBAHAM KUMAR CHAND MP	SRINIBASH SATAPATHY	12541/2024
191	D-WP(C)/40341/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12542/2024
192	D-WP(C)/40358/2024 WP(C)/ /	CHANDRA SEKHAR DAS MP	KRISHNA CHANDRA SAHU	12543/2024
193	D-WP(C)/40359/2024 WP(C)/ /	AJIT KUMAR MOHAPATRA MP	KRISHNA CHANDRA SAHU	12544/2024
194	D-WP(C)/40341/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12545/2024
195	D-WP(C)/40342/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12546/2024
196	D-WP(C)/40342/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12547/2024
197	D-WP(C)/33993/2024 WP(C)/19372/2024	JAY KRISHNA BAG MP	SHASHI BHUSAN JENA	12548/2024
198	D-WP(C)/40362/2024 WP(C)/ /	KULARANJAN DIGAL MP	BIBHUTI BHUSAN MISHRA	12549/2024
199	D-WP(C)/40364/2024 WP(C)/23372/2024	M/S INSTITUTE OF PROFESSIONAL STUDIES MP	AKASH KUMAR CHHRYA	12550/2024
200	D-WP(C)/40344/2024 WP(C)/ /	M/S SHAKTI FILLING STATION MP	KAJAL SAHOO	12551/2024
201	D-WP(C)/5956/2016 WP(C)/5956/2016	ISAPAN MALLAICK ALIAS PRADHAN MP	SUSANTA KUMAR MISHRA	12552/2024
202	D-WP(C)/2485/2015 WP(C)/2485/2015	KHAGESWAR PATEL MP	M/S.RAJESH KU.CHOUTRAY	12553/2024
203	D-WP(C)/40374/2024 WP(C)/ /	PATITAPABAN SWAIN MP	TANMAY MISHRA	12554/2024
204	D-WP(C)/4675/2024 WP(C)/2859/2024	RAMADU NARASIMULU MP	BIGHNARAJ RATH	12555/2024
205	D-WP(C)/40376/2024 WP(C)/ /	MAMAMTA SWAIN MP	PRASANT KUMAR MISHRA	12556/2024
206	D-WP(C)/19352/2013 WP(C)/19352/2013	MANABHULA NAIK MP		12557/2024
207	D-WP(C)/40378/2024 WP(C)/ /	SWAPNABRATA MISHRA MP	ABHISHEK DASH	12558/2024
208	D-WP(C)/40381/2024 WP(C)/ /	JYOSHNA MANJARI PATRA MP	PRADEEP KUMAR KHUNTIA	12559/2024
209	D-WP(C)/40383/2024 WP(C)/ /	SUBHADRA SAHU MP	SAIBRATA RATH	12560/2024
210	D-WP(C)/26386/2011 WP(C)/26386/2011	PRASANNA K.BEHERA MP	M/S.DURGESH N.RATH	12561/2024
211	D-WP(C)/40393/2024 WP(C)/ /	TAPAN KUMAR MANDAL MP		12562/2024
212	D-WP(C)/20212/2016 WP(C)/20212/2016	PRAMILA KUMBHAR MP		12563/2024
213	D-WP(C)/40401/2024 WP(C)/ /	KALANDI JENA MP	PRADEEP KUMAR MOHANTY	12564/2024
214	D-WP(C)/40382/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12565/2024
215	D-WP(C)/40382/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	

	WP(C)/ /	MP		12566/2024
216	D-WP(C)/40385/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12567/2024
217	D-WP(C)/40385/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12568/2024
218	D-WP(C)/9151/2023	ABHISHEK SENDHA		
	WP(C)/9151/2023	MP		12569/2024
219	D-WP(C)/9147/2023	SUBASH CHANDRA SENDHA		
	WP(C)/9147/2023	MP		12570/2024
220	D-WP(C)/40409/2024	RUPAM SEN	SOUMYA MISHRA	
	WP(C)/23369/2024	MP		12571/2024
221	D-WP(C)/9149/2023	SANJUKTA SENDHA		
	WP(C)/9149/2023	MP		12572/2024
222	D-WP(C)/27678/2024	KALANDI CHARAN BEHERA	PRADEEP KUMAR MAHAPATRA	
	WP(C)/16080/2024	MP		12573/2024
223	D-WP(C)/40408/2024	KALPANA PARIDA	SOUMYA MISHRA	
	WP(C)/23366/2024	MP		12574/2024
224	D-WP(C)/40386/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12575/2024
225	D-WP(C)/40420/2024	DEEPAK KUMAR MALLICK	RAM CHANDRA JENA	
	WP(C)/ /	MP		12575/2024
226	D-WP(C)/40386/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12576/2024
227	D-WP(C)/40425/2024	DAMODAR PRADHANI	RAJIB RATH	
	WP(C)/ /	MP		12577/2024
228	D-WP(C)/40429/2024	SOMA RANJAN PANDA	DAYANANDA MOHAPATRA	
	WP(C)/ /	MP		12578/2024
229	D-WP(C)/36164/2024	M/S. S.K.SINGH AND CONSTRUCTION, ROURKELA		
	WP(C)/20551/2024	MP		12579/2024
230	D-WP(C)/40434/2024	PRADIPTA KUMAR BARIK	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		12580/2024
231	D-WP(C)/6728/2022	SANTOSH KUMAR DAS	SK.RUPLAL	
	WP(C)/6728/2022	MP		12581/2024
232	D-WP(C)/40387/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12582/2024
233	D-WP(C)/40387/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12583/2024
234	D-WP(C)/40450/2024	NIRMAL CHARAN NAIK	SATYAJIT BEHERA	
	WP(C)/ /	MP		12584/2024
235	D-WP(C)/40389/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12585/2024
236	D-WP(C)/40389/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12586/2024
237	D-WP(C)/40460/2024	M/S TRIBHUVAN CARRIER PVT LTD	S.SATYAKAN	
	WP(C)/ /	MP		12587/2024
238	D-WP(C)/40464/2024	MONALISHA CONSTRUCTION, ANGUL	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		12588/2024
239	D-WP(C)/34679/2024	BIJAYA KUMAR JENA		
	WP(C)/20797/2024	MP		12589/2024
240	D-WP(C)/40733/2023	KEDAR CHANDRA BARIK		
	WP(C)/40733/2023	MP		12590/2024
241	D-WP(C)/34675/2024	BIJAYA KUMAR JENA		
	WP(C)/20853/2024	MP		12591/2024
242	D-WP(C)/33003/2020	NILIMA DEBNATH		
	WP(C)/33003/2020	MP		12592/2024
243	D-WP(C)/24651/2024	LAXMIPRIYA MOHARANA	ARCHANA MOHANTY	
	WP(C)/15830/2024	MP		12593/2024
244	D-WP(C)/40480/2024	GOURANGA CHANDRA DAS	SRINIBAS PARIJA	
	WP(C)/ /	MP		12594/2024
245	D-WP(C)/40479/2024	M/S. MOTRIRANJAN SAHOO, ANGUL	KAMAL BEHARI PANDA	
	WP(C)/ /	MP		12595/2024
246	D-WP(C)/40483/2024	PINKY PRADHAN	SIDHARTHA MISHRA	
	WP(C)/ /	MP		12596/2024

247	D-WP(C)/16629/2024 WP(C)/10850/2024	NATIONAL ALUMINIUM COMPANY LTD, KHURDA MP		12597/2024
248	D-WP(C)/40484/2024 WP(C)/ /	M/S. SARASI PATI, BARGARH MP	KAMAL BEHARI PANDA	12598/2024
249	D-WP(C)/40428/2024 WP(C)/ /	THE MANAGER (LEGAL), SHRIRAM GENERAL INSURANCE COMPANY LTD., GANJAM MP		12599/2024
250	D-WP(C)/40494/2024 WP(C)/ /	M/S MOURYA RAJ ENTERPRISES MP	BIBEKANANDA BHUYAN	12600/2024
251	D-WP(C)/40497/2024 WP(C)/ /	RAMESH DANTA MP	BISWARANJAN MAHARATHA	12601/2024
252	D-WP(C)/27730/2024 WP(C)/16788/2024	UDHABA KUANR MP	ABHIRAM SWAIN	12602/2024
253	D-WP(C)/40501/2024 WP(C)/ /	SIMANCHAL SATAPATHY MP	MITHUN DAS	12603/2024
254	D-WP(C)/40502/2024 WP(C)/ /	HEMANTA KUMAR MOHANTY MP	GOPAL AGARWAL	12604/2024
255	D-WP(C)/40501/2024 WP(C)/ /	SIMANCHAL SATAPATHY MP	MITHUN DAS	12605/2024
256	D-WP(C)/40503/2024 WP(C)/ /	KISHORE NAG MP	LAXMINARAYAN PATEL	12606/2024
257	D-WP(C)/40505/2024 WP(C)/ /	UMA SHANKAR PADHY MP	MITHUN DAS	12607/2024
258	D-WP(C)/40513/2024 WP(C)/ /	LAMBODHAR JENA MP	LAXMI NARAYAN RAYATSINGH	12608/2024
259	D-WP(C)/36594/2024 WP(C)/21313/2024	UNION OF INDIA MP	DEEPAK GOCHHAYAT,C.G.C	12609/2024
260	D-WP(C)/40518/2024 WP(C)/ /	BIMALKANTA PATRI MP	ASHOK KUMAR SAHOO	12610/2024
261	D-WP(C)/25771/2024 WP(C)/21713/2024	UNION OF INDIA MP	DEEPAK GOCHHAYATC.G.C	12611/2024
262	D-WP(C)/40524/2024 WP(C)/ /	DEBAJANI PRAHARAJ MP	SREEJIT MOHANTY	12612/2024
263	D-WP(C)/40523/2024 WP(C)/ /	SACHIN KUMAR SAHOO MP	PRABHU PRASANNA BEHERA	12613/2024
264	D-WP(C)/40527/2024 WP(C)/ /	SANJUKTA MAHAPATRA MP	ASHOK KUMAR SAHOO	12614/2024
265	D-WP(C)/40532/2024 WP(C)/ /	DUKHISHYAM NAIK MP	SANTOSH CHANDRA ATABUDHI	12615/2024
266	D-WP(C)/40534/2024 WP(C)/ /	GOPABANDHU GARDIA MP	SAURAV TIBREWAL	12616/2024
267	D-WP(C)/40537/2024 WP(C)/ /	BIDYADHAR NANDI MP	PRABHU PRASANNA BEHERA	12617/2024
268	D-WP(C)/40384/2024 WP(C)/ /	HEMANTA SETHY MP	KRUSHNA CHANDRA DASH	12618/2024